



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Wednesday,11th August 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 1**

**[DIVISION BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021  
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

| Sr.No.           | Case Number                                 | Main Parties  | Petitioner Advocate   | Respondent Advocate                           |
|------------------|---|---|---|---|
| <b>MOTION</b>    |   |   |   |   |
| 1                | WP(C)/28/2021<br>FIXED                      | BONDITA BORAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS  | MS. S S SAIKIA  | SC, APSC<br>SC, PERSONNEL DEPT.               |
| <b>WITH</b>      |   |   |   |   |
| 2                | WP(C)/5169/2020                             | NAVIN KUMAR RAY<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.   | MR. S BANIK<br>MR H GUPTA<br>MS. R M SARMAH                 | SC, APSC<br>SC, PERSONNEL DEPT.               |
| <b>WITH</b>      |   |   |   |   |
| 3                | WP(C)/5248/2020                             | BONANI PRIYA RAJKONWAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                                   | MR F KHAN<br>MS D BARUAH<br>MS BISMITA BARMAN               | GA, ASSAM<br>SC, APSC                         |
| 4                | PIL/45/2021                                 | RAVI SHANKAR VERMA<br><b>Versus</b><br>THE SECRETARY MINISTRY OF ROAD<br>TRANSPORT AND HIGHWAYS AND 5 ORS | MR A N AHMED  | SC, NHAI<br>ASSTT.S.G.I.<br>GA, AP            |
| 5                | WP(C)/3589/2021                             | SARASWATI SENGUPTA AND ANR<br><b>Versus</b><br>THE UNION OF INDIA AND 3 ORS                               | MR S NATH   | SC, RAILWAY                                   |
| <b>ADMISSION</b> |   |   |   |   |
| 6                | WA/84/2021<br>FIXED                         | THE GOVERNING BODY OF BARBHAG<br>COLLEGE, NALBARI<br><b>Versus</b><br>DR. HEM CHANDRA DEKA AND 2 ORS      | MR. P K ROYCHOUHDURY<br>MR. N G KUNDU<br>MR G DEKA          | SC, HIGHER EDU                                |
| 7                | WA/110/2021<br>CAVT. NO.02902/021,<br>FIXED | THE STATE OF ASSAM AND 6 ORS.<br><b>Versus</b><br>HIMAJIT KUMAR BARMAN                                    | MR. D SAIKIA<br>MR. D P BORAH<br>SC, HEALTH AND F W         | MR. P J SAIKIA<br>MS M NIROLA<br>FOR CAVEATOR |
| 8                | WA/161/2021                                 | SMRITI DAS AND 6 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 9 ORS                                     | MR. U K NAIR<br>MR J KALITA<br>MR D KALITA<br>MR B HAZARIKA | GA, ASSAM<br>SC, FOREST                       |

**ORDERS**

|    |  |   |   |   |
|----|--|---|---|---|
| 9  | PIL/74/2018<br>B/O                                     | SWATI BIDHAN BARUAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS                        | PETITIONER IN PERSON  | GA, ASSAM<br>MR. D P BORAH SC-<br>HEALTH AND FAMILY<br>WELFARE DEPTT.<br>MS. D BORAH, SC-HEALTH<br>AND FAMILY WELFARE<br>DEPTT.<br>ASSTT.S.G.I.                 |
| 10 | WA/31/2019<br>B/O                                      | JAHURUL ISLAM LASKAR AND 7 ORS<br><b>Versus</b><br>BAKTAR HUSSAIN AND 5 ORS                 | MR H R A CHOUDHURY<br>(A1)<br>MR. B SAHARIA<br>MR. A M BARBHUIYA<br>MS. S F MAITAI<br>MS. M MEDHI<br>MS. A AHMED (A1) | SC, CO OP<br>MR. B SAHARIA<br>MR. J N ISLAM<br>MR. JUNM LASKAR (R6)<br>MR. JALALUDDIN NUR<br>MOHAMMAD LASKAR (R-6)  |
|    | <b>WITH</b>  |   |   |   |
| 11 | WA/33/2019   | BAKTAR HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM AND 12 ORS                            | MR M J QUADIR<br>MR. K MIRA   | SC, CO OP<br>MR. JUNM LASKAR (R5)<br>MR. A M BARBHUIYA<br>FOR CAVEATOR  |
| 12 | WA/61/2019<br>WITH I.A.(C)---/2018 (STAY PET.),<br>B/O | THE ASSAM PUBLIC SERVICE<br>COMMISSION AND 2 ORS<br><b>Versus</b><br>HRISHIKESH DAS AND ANR | SC, APSC<br>MR. C BARUAH  | GA, ASSAM<br>MR. A PHUKAN<br>FOR CAVEATOR   |
| 13 | PIL/24/2021<br>B/O                                     | ALL ASSAM TRANSGENDER<br>ASSOCIATION<br><b>Versus</b><br>THE STATE OF ASSAM AND 10 ORS      | MS. N MODI<br>MR R YASIN<br>SWATI. B. BARUAH (TG)   | GA, ASSAM<br>SC, FINANCE  |
| 14 | WA/38/2021<br>B/O                                      | PRAKASH CHANDRA SAIKIA<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.                    | MS D SAIKIA (AMICUS<br>CURIAE)<br>PETITIONER IN PERSON  | GA, ASSAM   |
|    |  | <b>HEARING</b>  |   |   |
| 15 | Cont.Case(CrI)(Suo Moto)/1/2021<br>FIXED               | XXX<br><b>Versus</b><br>SUMIT SATTAWAN AND 2 ORS.   | MR. T J MAHANTA   | MR. D SAIKIA (R-1)<br>MR D K MISHRA (R-3)<br>MR. B PRASAD (R-3)<br>MR. B GOGOI<br>MR. R A CHOUDHURY (R-1)<br>MR. R A CHOUDHURY (R-1)<br>MR P J BORAH (R-3)      |
|    | <b>WITH</b>  |   |   |   |
| 16 | PIL/21/2020<br><br>WITH WP(C) 3396/21(D/O)             | SUBRATA MAZUMDAR AND 8 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS,               | MR A M MAZUMDAR<br>MRS S B CHOUDHURY  | MR S S DEY<br>GA, ASSAM<br>MR SISHIR DUTTA (R2)<br>MR. M NATH<br>MR. A BHATTACHARJEE<br>MR. D J KAPIL<br>MR S DAS (R2)<br>SC, REVENUE<br>MR. SIDHANT DUTTA (R2) |
| 17 | PIL/28/2021<br>FIXED                                   | SRI DEBAJIT GUPTA<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS.                         | MS. D GHOSH<br>MR SAURADEEP DEY<br>MS H BETALA  | MR. R K D CHOUDHURY<br>FOR RES. 7 AND 8<br>MR. R K D CHOUDHURY<br>FOR RES. 7 AND 8<br>GA, ASSAM<br>MR P NAYAK FOR RES. 9  |
|    | <b>WITH</b>  |   |   |   |
|    | I.A.(Civil)/1080/2021<br>in PIL/28/2021                | DEBAJIT GUPTA<br><b>Versus</b><br>UNION OF INDIA AND ANR.                                   | MS. D GHOSH   | GA, ASSAM<br>ASSTT.S.G.I.   |

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LEAVE NOTE OF ADVOCATES FOR 11/08/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Wednesday,11th August 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 2**

**[DIVISION BENCH - II**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021  
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

| Sr.No.        | Case Number                 | Main Parties  | Petitioner Advocate  | Respondent Advocate   |
|---------------|-----------------------------|---|--|---|
| <b>MOTION</b> |                             |   |  |   |
| 1             | WP(C)/169/2019<br>WITH LCR  | ANOWARA BEGUM<br><b>Versus</b><br>THE UNION OF INDIA AND 7 ORS.             | MS. D GHOSH<br>MR. M AHMED                                 | SC, NRC<br>MR. D BARUAH<br>MS. A VERMA<br>MR J PAYENG<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ECI |
| 2             | WP(C)/199/2019<br>WITH LCR  | SABIYA KHATUN<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS.             | MR G SAROWAR<br>MR. N UDDIN<br>MR. M ISLAM<br>MS F N AHMED | SC, NRC<br>MR. D BARUAH<br>MS. A VERMA<br>MR J PAYENG<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ECI |
| 3             | WP(C)/1464/2019             | SANJAY ROY @ SANJAY BISWAS<br><b>Versus</b><br>UNION OF INDIA AND 5 ORS     | MR. R DE<br>MR. A S DHILLON                                | SC, NRC<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ELECTION<br>COMMISSION.                           |
| 4             | WP(C)/3700/2019<br>WITH LCR | ANOWARA BEGUM<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS              | MR M CHOUDHURY<br>MR S ISLAM<br>MR A HAWARI                | SC, NRC<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ELECTION<br>COMMISSION.                           |
| 5             | WP(C)/3919/2019<br>WITH LCR | MAIBA BEGUM @ MAYRA BEGUM<br><b>Versus</b><br>THE UNION OF INDIA AND 9 ORS. | MR. M U MONDAL<br>MS. N NASRIN<br>MD. I H KHAN             | SC, NRC<br>ASSTT.S.G.I.<br>SC, ECI<br>SC, F.T   |
| 6             | WP(C)/6433/2019             | JIRATAN NESSA @ JIRATAN<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS.   | MR H R A CHOUDHURY<br>MRS H AHMED<br>MR. J M SULAIMAN      | SC, NRC<br>ASSTT.S.G.I.<br>SC, ECI<br>SC, F.T   |

|    |                             |  |  |   |
|----|-----------------------------|--|--|---|
| 7  | WP(C)/6637/2019             | ASIA KHATOON<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS                  | MR. A H ALAMGIR                                    | SC, NRC<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ELECTION<br>COMMISSION. |
| 8  | WP(C)/7953/2019             | HABIL ALI<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS.                    | MR. F A HASSAN<br>MD A H ANSARI                    | SC, NRC<br>ASSTT.S.G.I.<br>SC, ECI<br>SC, F.T                     |
| 9  | WP(C)/8099/2019<br>FIXED    | ROHIMA BIBI<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS.                  | MR. S ISLAM<br>MR M MONDAL<br>MR. M CHOWDHURY      | SC, NRC<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ECI                     |
| 10 | WP(C)/8615/2019<br>WITH LCR | SALEHA KHATUN @ MALEHA<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS.       | MR H R A CHOUDHURY<br>MR. A M AHMED<br>MRS H AHMED | SC, NRC<br>ASSTT.S.G.I.<br>SC, ECI<br>SC, F.T                     |
| 11 | WP(C)/3369/2021             | RATAN BAURI @ LAL BABU BAURI<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS. | MR M J QUADIR<br>MR. K MIRA<br>MR S S ISLAM        | SC, NRC<br>ASSTT.S.G.I.<br>SC, ECI<br>SC, F.T                     |

**EX PARTE ORDER**

|    |                            |  |                 |   |
|----|----------------------------|--|-----------------|---|
| 12 | WP(C)/313/2019<br>WITH LCR | KETON BARMAN @ KATAN DAS<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS. | MR. A A R KARIM | SC, NRC<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ELECTION<br>COMMISSION. |
|----|----------------------------|--|-----------------|---|

**DETENTION**

|    |                                    |   |  |   |
|----|------------------------------------|---|--|---|
| 13 | WP(C)/1799/2021<br>WITH LCR, FIXED | MUSSTT TOZIRON NISHA @ MUSSTT<br>TOZIRON NESSA<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS | MR H R A CHOUDHURY<br>MR. H ALI<br>MR N RAHMAN | SC, NRC<br>ASSTT.S.G.I.<br>SC, ECI<br>SC, F.T |
|----|------------------------------------|---|--|---|

**ADMISSION**

|    |                                    |   |   |  |
|----|------------------------------------|---|---|--|
| 14 | WP(C)/6088/2017<br>FIXED           | SAFALI @ SHEPALI SHILL<br><b>Versus</b><br>UNION OF INDIA AND 4 ORS                 | MR.D P BORAH<br>MS.S BORO<br>MR.B PAUL  | GA, ASSAM<br>ASSTT.S.G.I.  |
| 15 | WP(C)/6535/2017<br>WITH LCR, FIXED | MONJILA BIBI @ MONJILA KHATUN<br><b>Versus</b><br>THE UNION OF INDIA and 4 ORS.     | MR. M U MAHMUD<br>MR. M ALI<br>MR S ISLAM<br>MR. A RAHMAN<br>MR. A H AHMED<br>MR. A HOQUE | GA, ASSAM<br>ASSTT.S.G.I.  |
| 16 | WP(C)/6593/2017<br>WITH LCR        | AFTAB ALI @ AFTAB UDDIN CHOUDHURY<br><b>Versus</b><br>THE UNION OF INDIA and 3 ORS. | MR.S D PURAKAYATHA<br>MR.S CHOUDHURY  | GA, ASSAM<br>ASSTT.S.G.I.  |
| 17 | WP(C)/7229/2017<br>WITH LCR        | BABLU PAUL @ SUJIT PAUL<br><b>Versus</b><br>THE UNION OF INDIA and 4 ORS            | MR.H R A CHOUDHURY<br>MR.F U BORBHUIYA<br>MS.S DAS<br>MR.A MATIN                          | GA, ASSAM<br>ASSTT.S.G.I.  |
| 18 | WP(C)/7841/2017<br>WITH LCR        | RAM KRISHNA SARKAR<br><b>Versus</b><br>THE UNION OF INDIA and 4 ORS.                | MR.B BORGHAIN<br>MR.S NEOG<br>MS.S G BARUAH   | GA, ASSAM<br>ASSTT.S.G.I.  |
| 19 | WP(C)/7997/2017<br>WITH LCR        | GYANODA SARKAR<br><b>Versus</b><br>THE UNION OF INDIA and 3 ORS.                    | MRS PARASHAR<br>MR.B DEY<br>MR.R DOLEY  | GA, ASSAM<br>ASSTT.S.G.I.  |
| 20 | WP(C)/151/2019<br>WITH LCR, FIXED  | JONMONI BEGUM<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS.                     | MR. A SATTAR<br>MR H K BARUAH   | GA, ASSAM<br>SC, NRC<br>ASSTT.S.G.I.<br>SC, ELECTION<br>COMMISSION.<br>SC, F.T |

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LEAVE NOTE OF ADVOCATES FOR 11/08/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

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**[ For Wednesday,11th August 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH - I**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

| Sr.No.        | Case Number  | Main Parties   | Petitioner Advocate                                 | Respondent Advocate  |
|---------------|--|--|---|--|
| <b>MOTION</b> |  |  |   |  |
| 1             | AB/1057/2021<br>FIXED  | MOON AHMED<br><b>Versus</b><br>THE STATE OF ASSAM            | MR H R A CHOUDHURY<br>MRS. K DEVI<br>MS S A KHALIFA | PP, ASSAM  |
| <b>WITH</b>   |  |  |   |  |
| 2             | AB/930/2021  | SAHIDUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM        | MR. R ISLAM<br>MR M MONDAL                          | PP, ASSAM  |
| <b>ORDERS</b> |  |  |   |  |
| 3             | I.A.(Civil)/2683/2019<br>WP(C) 3734/2017(D/O)<br><b>in</b> WP(C)/3734/2017 | LILY DUTTA<br><b>Versus</b><br>THE STATE OF ASSAM and 7 ORS. | MR. B D DAS<br>MR. H K SARMA<br>MS. J RONGPIPI      | MR. A C BORBORA (R-3)<br>GA, ASSAM (R- 7 & 8)<br>MRS. R BORBORA(R- 3)<br>MR. K GOGOI (SC, HIGHER<br>EDUCATION DEPT., R-1 &<br>2)<br>MR. M SMITH (R- 3 & 4)<br>MR. V K BAROOAH(R- 5 &<br>6)<br>MR. N SAIKIA (R- 3 & 4)<br>MR. S BAISHYA(R- 5 & 6) |

LEAVE NOTE OF ADVOCATES FOR 11/08/2021

1) MR. L P SHARMA 12-07-2021 To 08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 5**

#### [SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021  
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

| Sr.No.           | Case Number  | Main Parties   | Petitioner Advocate                     | Respondent Advocate   |
|------------------|--|--|---|---|
| <b>ADMISSION</b> |  |  |   |   |
| 1                | CRL.A(J)/21/2021   | JAHANUDDIN ALI<br><b>Versus</b><br>THE STATE OF ASSAM  |   | PP, ASSAM   |
| 2                | CRL.A(J)/23/2021   | JAGU HEMBRAM<br><b>Versus</b><br>THE STATE OF ASSAM  |   | PP, ASSAM   |
| 3                | CrI.A./104/2021  | PINTU HASAM<br><b>Versus</b><br>THE STATE OF NAGALAND AND ANR.   | MR. S ROY<br>MR R DAS                   | PP, NAGALAND  |
| <b>ORDERS</b>    |  |  |   |   |
| 4                | Mat.App./23/2018<br>WITH LCR, FIXED  | LALIT SINHA @ LALIT MADAN SINHA<br><b>Versus</b><br>SMTI SANDHYA SINHA   | MR. S C BISWAS<br>MR. S DAS             | MR. M H RAJBARBHUIYAN<br>MRS. R CHETRI<br>MR. W RAHMAN<br>MS. S RASUL |
| 5                | CrI.L.P./27/2018<br>WITH OFFICE NOTE, LCR 4 FILES<br>in CrI.A./712/2018<br><b>WITH</b><br>CrI.A./712/2018<br>(Filing Number)<br><b>WITH</b><br>I.A.(CrI.)/183/2018 | THE STATE OF ASSAM<br><b>Versus</b><br>SRI RAJIB DEWRI<br><br>THE STATE OF ASSAM<br><b>Versus</b><br>RAJIB DEWRI<br><br>THE STATE OF ASSAM<br><b>Versus</b><br>SRI RAJIB DEWRI | PP, ASSAM                               |   |
| 6                | Mat.App./15/2020<br>B/O  | SMTI RASHMI BARUA<br><b>Versus</b><br>SRI SUMANT PRASAD BARUA  | MS. M BORAH<br>MS A DAS<br>MR. B KONWAR | MR. D CHOUDHURY<br>MR A D CHOUDHURY                                   |
| 7                | CrI.A./211/2020  | BUBUL MORAN @ TIGER ASOM<br><b>Versus</b><br>THE NATIONAL INVESTIGATION AGENCY   | MR. B PRASAD<br>MR K K KALITA           |   |



|    |   |  |   |   |
|----|---|--|---|---|
| 8  | <b>WITH</b><br>Crl.A./209/2020  | BINANDA DAHOTIYA @ SWADESH ASOM<br>@ BINANDA DOHUTIA<br><b>Versus</b><br>THE NATIONAL INVESTIGATION AGENCY | MR. B PRASAD<br>MR K K KALITA   | SC, NIA   |
| 9  | I.A.(Crl.)/305/2020<br>WITH OFFICE NOTE, LCR 12 FILES,<br>PB 4 VOLUMES<br><b>in</b> Crl.A./136/2020                               | SARLONGRI TERANG AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                                    | MR S INGTI<br>MR. P SHARMAH<br>MR. M SARANIA<br>MD. S U AHMED<br>MR. A I KATHAR | MR. A K HUSSAIN(R2)<br>MR. S ALIM(R2)<br>MR. B HUSSAIN(R2)<br>DR. C R BORUAH(R2)<br>MR A HAQUE(R2)<br>PP, ASSAM |
|    | <b>WITH</b><br>Crl.A./136/2020  | SARLONGRI TERANG AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                                    | MR S INGTI<br>MR. P SHARMAH<br>MR. M SARANIA<br>MD. S U AHMED<br>MR. A I KATHAR | MR. A K HUSSAIN(R2)<br>MR. S ALIM(R2)<br>MR. B HUSSAIN(R2)<br>DR. C R BORUAH(R2)<br>MR A HAQUE(R2)<br>PP, ASSAM |
| 10 | <b>WITH</b><br>Crl.A./135/2020  | SARSING TERON AND 9 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                                     | MR S INGTI<br>MR. P SHARMAH<br>MR. M SARANIA<br>MD. S U AHMED<br>MR. A I KATHAR | MR. A K HUSSAIN(R2)<br>MR. S ALIM(R2)<br>MR. B HUSSAIN(R2)<br>DR. C R BORUAH(R2)<br>MR A HAQUE(R2)<br>PP, ASSAM |
|    | <b>WITH</b><br>I.A.(Crl.)/304/2020<br><b>in</b> Crl.A./135/2020   | SARSING TERON AND 9 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                                     | MR S INGTI<br>MR. P SHARMAH<br>MR. M SARANIA<br>MD. S U AHMED<br>MR. A I KATHAR | MR. A K HUSSAIN(R2)<br>MR. S ALIM(R2)<br>MR. B HUSSAIN(R2)<br>DR. C R BORUAH(R2)<br>MR A HAQUE(R2)<br>PP, ASSAM |
| 11 | I.A.(Civil)/2238/2020<br>WITH LCR<br><b>in</b> Mat.App./20/2020<br><b>WITH</b><br>Mat.App./20/2020                                | SRI JAGADISH DAS<br><b>Versus</b><br>SMTI. JUTIKA DAS  | MR. N N JHA   |   |
|    |   | SRI JAGADISH DAS<br><b>Versus</b><br>SMTI. JUTIKA DAS  | MR. N N JHA<br>MR. A C RAY  | MR. S K JAIN<br>MR. M P BORAH   |
| 12 | Crl.A./110/2021<br>WITH OFFICE NOTE, LCR 6 FILES,<br>PB 4 NOS.<br><b>WITH</b><br>I.A.(Crl.)/243/2021<br><b>in</b> Crl.A./110/2021 | ALTAF ALI AND 6 ORS.<br><b>Versus</b><br>STATE OF ASSAM  | MR. SK S N MOHAMMAD<br>MR. SK N MOHAMMAD<br>MR A IKBAL                          | PP, ASSAM   |
|    |   | ALTAF ALI AND 6 ORS.<br><b>Versus</b><br>STATE OF ASSAM  | MR. SK S N MOHAMMAD<br>MR. SK N MOHAMMAD<br>MR A IKBAL                          | PP, ASSAM   |
| 13 | <b>WITH</b><br>Crl.A./60/2021   | ABDUL JALIL @ ZALIL ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                                    | MR H R A CHOUDHURY<br>MR. A AHMED<br>MR. H A AHMED<br>MRS. S ISLAM              | PP, ASSAM   |

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LEAVE NOTE OF ADVOCATES FOR 11/08/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Wednesday,11th August 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 6**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021 TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH ONLINE COURT PROCEEDING SERVICES]**

| Sr.No.             | Case Number                                | Main Parties   | Petitioner Advocate                             | Respondent Advocate |
|--------------------|--|--|---|---------------------|
| <b>MOTION (BA)</b> |  |  |   |                     |
| 1                  | Bail Appln./1839/2021<br>B/O               | GITARTHA GOUTAM BORA @ GITARTHA GAUTAM BORA<br><b>Versus</b><br>THE STATE OF ASSAM | MR. P J SAIKIA<br>MR. P BORDOLOI                | PP, ASSAM           |
| 2                  | Bail Appln./1874/2021                      | HUIREM MONILAL SINGHA<br><b>Versus</b><br>THE STATE OF ASSAM                       | MR H I CHOUDHURY<br>MR. A S TAPADER<br>C M DEKA | PP, ASSAM           |
| 3                  | Bail Appln./1878/2021<br>B/O               | ABHIJIT DAS<br><b>Versus</b><br>THE STATE OF ASSAM                                 | MR D DEKA<br>MR B KAUSHIK<br>MR. S HAZARIKA     | PP, ASSAM           |
| <b>MOTION</b>      |  |  |   |                     |
| 4                  | Crl.Rev.P./173/2021<br>FIXED               | KISHORE KR. BEZ<br><b>Versus</b><br>RANJANJYOTI HUZURI                             | MR. M BISWAS                                    |                     |
| 5                  | Crl.Pet./372/2021<br>WITH OFFICE NOTE, B/O | NABAJIT NATH<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                        | MR. T J MAHANTA<br>MR D MAHANTA                 | PP, ASSAM           |
| 6                  | Crl.Pet./380/2021<br>FIXED                 | RAKIBUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                      | MR. R ALI<br>MR. H A AHMED<br>MR A S SK         | PP, ASSAM           |
| 7                  | Crl.Pet./407/2021                          | MD. SYED ABDUL AZAS<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                 | MR. T DAS<br>MS J DEKA                          | PP, ASSAM           |
| 8                  | AB/1216/2021                               | MANOSIJJ ROY<br><b>Versus</b><br>THE STATE OF ASSAM                                | MR. R MAZUMDAR<br>MR H BEZBARUA                 | PP, ASSAM           |
| 9                  | AB/2277/2021                               | TARU ALI @ MIYA AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM                    | MR. M A ISLAM<br>MR J I MONDAL<br>MS L DAS      | PP, ASSAM           |
| 10                 | AB/2281/2021<br>B/O                        | SIKHAMONI AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM                         | MR. M BISWAS<br>MS M DAS                        | PP, ASSAM           |

|                     |  |   |   |  |
|---------------------|--|---|---|--|
| 11                  | AB/2284/2021   | GAUTAM KOTOKY<br><b>Versus</b><br>THE STATE OF ASSAM                          | MR. A K SHARMA  | PP, ASSAM  |
| 12                  | AB/2285/2021   | ASADULLAH ROHANI<br><b>Versus</b><br>THE STATE OF ASSAM                       | MR. N ALAM R K<br>MR. A RAHMAN                                | PP, ASSAM  |
| 13                  | AB/2289/2021   | PARTHA PROTIM NEOG<br><b>Versus</b><br>THE STATE OF ASSAM                     | MR. D BARUAH<br>MR. P K BORDOLOI<br>MR. P G BHAGAWATI         | PP, ASSAM  |
| <b>ADMISSION</b>    |  |   |   |  |
| 14                  | Crl.Rev.P./87/2019<br>WITH LCR 6 FILES(3+3), B/O                   | KAMAKHYA CHANDRA DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.          | MR. S BORTHAKUR<br>MR. N HASAN<br>MS. S KAKATI<br>MR. A HASAN | MR. B J GHOSH<br>MR. DILIP DEY<br>PP, ASSAM                            |
|                     | <b>WITH</b><br>I.A.(Crl.)/187/2019<br><b>in</b> Crl.Rev.P./87/2019 | KAMAKHYA CHANDRA DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.          | MR. S BORTHAKUR<br>MR. N HASAN<br>MS. S KAKATI<br>MR. A HASAN | MR S DAS<br>PP, ASSAM<br>MR. H A SARKAR                                |
| 15                  | Crl.Rev.P./90/2019   | KAMAKHYA CHANDRA DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.          | MR. S BORTHAKUR<br>MR. N HASAN<br>MS. S KAKATI<br>MR. A HASAN | MR. B J GHOSH<br>MR. DILIP DEY<br>PP, ASSAM                            |
|                     | <b>WITH</b><br>I.A.(Crl.)/188/2019<br><b>in</b> Crl.Rev.P./90/2019 | KAMAKHYA CHANDRA DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.          | MR. S BORTHAKUR<br>MR. N HASAN<br>MS. S KAKATI<br>MR. A HASAN | PP, ASSAM  |
| 16                  | Crl.Pet./585/2020<br>WITH LCR 1 FILE, B/O                          | MALIN BHATTACHARJEE<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.           | MR P K DAS<br>MR. M BARUAH                                    | MR. S C BISWAS<br>MR. F A HASSAN<br>PP, ASSAM                          |
| 17                  | Crl.Pet./599/2020<br>WITH LCR 1 FILE(PHOTOCOPY),<br>B/O            | MD. SHOHIDUL ISLAM AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM             | MR N AHMED<br>MR G P CHETIA                                   | PP, ASSAM  |
| 18                  | Crl.Pet./22/2021<br>WITH LCR 1 FILE, B/O                           | PH. RUTH JOAN SINGHA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.          | MR. D CHAKRABARTY   | MR. S P CHOUDHURY<br>MR K BISWAKARMA<br>PP, ASSAM                      |
|                     | <b>WITH</b>  | MRS. PH. RUTH JOAN SINGHA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.     | MR. D CHAKRABARTY   | MR. J SINHA<br>MR. S P CHOUDHURY<br>PP, ASSAM                          |
| 19                  | Crl.Pet./117/2020  | MRS. PH. RUTH JOAN SINGHA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.     | MR. D CHAKRABARTY   | MR. S P CHOUDHURY<br>MR. S P CHOUDHURY<br>PP, ASSAM                    |
| 20                  | Crl.Pet./30/2021   | PH. MANIDHAN SINGHA AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.  | MR. D CHAKRABARTY   | MR. S P CHOUDHURY<br>MR. S P CHOUDHURY<br>MR K BISWAKARMA<br>PP, ASSAM |
| <b>BAIL HEARING</b> |  |   |   |  |
| 21                  | AB/1398/2020   | LUKUS ALI AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM                     | MS. R CHOUDHURY<br>MS. S S ZIA                                | PP, ASSAM  |
| 22                  | AB/3566/2020   | SMT. MINA KUMARI PEGU DOLEY<br><b>Versus</b><br>THE STATE OF ASSAM            | MR. T J MAHANTA<br>MR. A KHANIKAR                             | PP, ASSAM  |
| 23                  | AB/811/2021  | RANI DEVI<br><b>Versus</b><br>THE STATE OF ASSAM                              | MR A BHATTACHARYA<br>MR S CHOUDHURY                           | PP, ASSAM  |
| 24                  | AB/1256/2021   | MOMI SARMA AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM                   | MR. D BARUAH<br>MR. P K BORDOLOI<br>MR. P G BHAGAWATI         | PP, ASSAM  |
| 25                  | AB/1294/2021   | MAJIRUDDIN AHMED @ MAJIRUDDIN<br>HOQUE<br><b>Versus</b><br>THE STATE OF ASSAM | H Z SINGHA<br>MR. R R KAUSHIK                                 | PP, ASSAM  |

|               |  |   |  |  |
|---------------|--|---|--|--|
| 26            | AB/1440/2021   | RAHUL ROY<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. S P CHOUDHURY<br>MR K BISWAKARMA<br>MS B DEVI                                  | PP, ASSAM  |
| 27            | AB/1450/2021<br>FIXED  | MD ASADUR RAHMAN AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM   | MR. D P BORAH<br>MS. S BORO<br>MR B PAUL   | PP, ASSAM  |
| 28            | AB/1464/2021<br>FIXED  | PHWJWNGSAR NARZARY<br><b>Versus</b><br>THE STATE OF ASSAM   | MR. S A HUSSAIN<br>MR D J HALOI  | PP, ASSAM  |
| 29            | AB/1537/2021   | SANJAY DAS<br><b>Versus</b><br>THE STATE OF ASSAM   | MR. C K NATH<br>MR. S MUNIR<br>MS. S SAIKIA  | MR D CHAKRABORTY<br>MR. P K SAHARIA<br>MS K DAS<br>PP, ASSAM |
| 30            | AB/1630/2021<br>FIXED  | JAKIR HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM  | MR H R A CHOUDHURY<br>MR. I A HAZARIKA<br>MR. H ALI<br>MR. R A CHOUDHURY           | PP, ASSAM  |
| 31            | AB/1916/2021<br>FIXED  | SANJEEV SINGH<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. C K NATH<br>MR. S MUNIR<br>MS. S SAIKIA  | PP, ASSAM  |
| 32            | AB/1922/2021<br>FIXED  | DIPAK CHANGMAI<br><b>Versus</b><br>THE STATE OF ASSAM   | MR. A BHATTACHARYYA  | PP, ASSAM  |
| 33            | AB/1981/2021   | AKBAR HUSSAIN MAZUMDER AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM   | MR H R A CHOUDHURY<br>MRS. R RONGMEI<br>MRS. S ISLAM                               | PP, ASSAM  |
| 34            | AB/1994/2021<br>FIXED  | DINESH PATGIRI<br><b>Versus</b><br>THE STATE OF ASSAM   | MR J PAYENG  | PP, ASSAM  |
| 35            | AB/2010/2021<br>FIXED  | DIPAK BORA<br><b>Versus</b><br>THE STATE OF ASSAM   | MR. M BISWAS<br>MS M DAS   | PP, ASSAM  |
| <b>WITH</b>   |  |   |  |  |
| 36            | AB/2013/2021   | RAGHUBIR SINGH AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. A M BORA<br>MR. M K DAS  | PP, ASSAM  |
| 37            | AB/2022/2021<br>FIXED  | ATIQUUL AHMED<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. S C BISWAS<br>MR. A K DAS  | PP, ASSAM  |
| 38            | AB/2024/2021<br>FIXED  | SIDDIK ALI<br><b>Versus</b><br>THE STATE OF ASSAM   | MR H R A CHOUDHURY<br>MR. A AHMED<br>MR. S H ZAMAN<br>MR. I U CHOWDHURY            | PP, ASSAM  |
| 39            | AB/2038/2021<br>FIXED  | ROSHAN CHAND AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. A M BORA<br>MR. N J KHATANIAR  | PP, ASSAM  |
| <b>ORDERS</b> |  |   |  |  |
| 40            | Crl.Pet./854/2017<br>WITH OFFICE NOTE, FIXED                 | NAREN CHANGMAI and 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM and 2 ORS.   | MS. S BHUYAN<br>MR. B B NARZARY<br>MR. P MAHANTA<br>MR. P MAHANTA<br>MS. P SAHARIA | R M DEKA<br>D DEKA<br>MR. D J DAS<br>PP, ASSAM               |
| 41            | Crl.Rev.P./346/2019<br>WITH OFFICE NOTE, LCR 2 FILES,<br>B/O | SMTI KAJAL LATA PAUL @ KAJAL PAUL @<br>KAJAL PAUL CHOUDHURY @ KAJAL<br>CHOUDHURY<br><b>Versus</b><br>SHREE KRISHNA PAPER PRODUCTS AND<br>ANR. | MR. R DEV<br>MR. D K BORAH   | MR. S AGARWAL<br>PP, ASSAM (R2)                              |
| 42            | Crl.Pet./350/2021<br>FIXED                                   | M/S MARUTI QUALITY PRODUCTS PVT.<br>LTD AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR  | MR. J I BORBHUIYA<br>MS F BEGUM<br>MR. L MOHAN<br>MRS. K H CHOUDHURY<br>MR S PAUL  | PP, ASSAM  |

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LEAVE NOTE OF ADVOCATES FOR 11/08/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Wednesday,11th August 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH - II**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021  
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

| Sr.No.        | Case Number                                     | Main Parties   | Petitioner Advocate  | Respondent Advocate  |
|---------------|---|--|--|--|
| <b>MOTION</b> |   |  |  |  |
| 1             | WP(C)/499/2021                                  | AMIR UDDIN BARBHUIYA AND 13 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS               | MR. S ROY<br>MR. M H LASKAR<br>MR M HOSSAIN                  | SC, SEC. EDU.<br>GA, ASSAM   |
| 2             | WP(C)/1830/2021<br>B/O                          | HARISH PEGU AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.                         | MRS. K DEVI<br>MS S A KHALIFA                                | SC, HIGHER EDU<br>GA, ASSAM  |
| 3             | WP(C)/2505/2021                                 | RABIN BORAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                                   | MR. S ROY<br>MR. M H LASKAR<br>MR M HOSSAIN                  | SC, ELEM. EDU  |
| 4             | WP(C)/2675/2021                                 | SUBHADRA PHUKAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                               | MR B P BORAH<br>MR P J DUTTA<br>MR R S RONGHANG              | SC, SEC. EDU.<br>GA, ASSAM<br>SC, FINANCE  |
| 5             | WP(C)/2738/2021                                 | ANJUMANARA BEGUM<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.                             | MR. M A I HUSSAIN<br>MR A R BHUYAN<br>MS. T BEGUM<br>N ISLAM | SC, ELEM. EDU  |
| 6             | WP(C)/3553/2021                                 | M/S CHEMICAL AND PETRO CHEMICAL<br>INDUSTRIES<br><b>Versus</b><br>THE UNION OF INDIA AND 3 ORS | MR. B SARMAH<br>MR I UDDIN<br>MR I Y ALI                     | SC, GST  |
| 7             | WP(C)/3558/2021<br>CAVT. NO.05092/021,<br>FIXED | SAJAL KAMAL DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.                              | MR B D DAS<br>MRS R DEKA<br>B B HUSSAIN                      | SC, SEC. EDU.<br>MR. M KALITA<br>MR. J HATIMURIA<br>ASSTT.S.G.I.<br>FOR CAVEATOR |
| 8             | WP(C)/3621/2021                                 | KALPANA GHOSH<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS                                 | MR I RAFIQUE<br>MR. M K SHARMA<br>MS. S DEVI                 | SC, SEC. EDU.  |
| 9             | WP(C)/3624/2021<br>B/O                          | MOMTAZ BEGUM<br><b>Versus</b><br>THE STATE OF ASSAM 5 ORS                                      | MR. A DEKA   | SC, ELEM. EDU<br>GA, ASSAM   |
| 10            | WP(C)/3633/2021<br>B/O                          | DIPALI HAZARIKA AND 4 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                   | MR. P J SAIKIA<br>MR. P BORDOLOI<br>MR K J SAIKIA            | SC, SEC. EDU.  |

**ORDER (STAY VACATING)**

|                         |  |  |   |  |
|-------------------------|--|--|---|--|
| 11                      | I.A.(Civil)/926/2021<br>in WP(C)/998/2021                | MOINUL HOQUE<br><b>Versus</b><br>MUJAMMEL HUSSAIN AND 6 ORS.           | MR S HOQUE  | SC, ELEM. EDU<br>GA, ASSAM<br>MR. P K DEKA   |
|                         | <b>WITH</b><br>WP(C)/998/2021                            | MUJAMMEL HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS      | MR. I H LASKAR<br>MR. P K DEKA<br>MD. S ALOM<br>MR. M S ALAM  | SC, ELEM. EDU<br>GA, ASSAM   |
| <b><u>ADMISSION</u></b> |  |  |   |  |
| 12                      | WP(C)/567/2017   | NAMITA PAUL and ANR.<br><b>Versus</b><br>THE STATE OF ASSAM and 2 ORS. | MR.C BARUAH<br>MR.D BARUAH<br>MR.B BARUAH                     | SC, SECONDARY<br>EDUCATION   |
| 13                      | WP(C)/4346/2019<br>B/O                                   | UTTAM KUMAR SARKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS    | MR. M J BARUAH<br>MS B MAJUMDER                               | MR A R BHUYAN (R-6)<br>MR B SINHA<br>MR. S R BORUAH (GA,<br>ASSAM, R-3)<br>J. KASHYAP<br>MR. C BHATTACHARJEE<br>(SC, SECONDARY EDU.<br>DEPT., R-1,2,3,4) |
| 14                      | WP(C)/5014/2019<br>B/O                                   | SAIFUDDIN AHMED<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.      | MR. S K DAS<br>MR R KARIM<br>MR D BARMAN                      | SC, SEC. EDU.<br>MR. P P DUTTA<br>MR. A BORUA<br>MR T GOGOI  |
|                         | <b>WITH</b><br>I.A.(Civil)/66/2021<br>in WP(C)/5014/2019 | SAIFUDDIN AHMED<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS.      | MR. S K DAS<br>MR R KARIM                                     | SC, SEC. EDU.<br>MR. P P DUTTA   |
| 15                      | WP(C)/2151/2021  | SUKHAMANI SINHA<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS       | MR. M H RAJBARBHUIYAN<br>MRS. R CHETRI<br>MS. S RASUL         | SC, ELEM. EDU<br>SC, PENSION   |
| <b><u>ORDERS</u></b>    |  |  |   |  |
| 16                      | Cont.Cas(C)/436/2019                                     | MAZID ALI<br><b>Versus</b><br>PRITOM SAIKIA AND 3 ORS                  | MR J KALITA<br>MR. M RAHMAN<br>MR D PEGU                      | MR. M R LASKAR<br>MR. B TALUKDAR   |
| 17                      | Cont.Cas(C)/613/2019                                     | DHIRAJ CHANDRA DAS<br><b>Versus</b><br>PRITOM SAIKIA                   | MR H I CHOUDHURY<br>MR. H ROHMAN<br>MR. P D NAIR<br>MR G ALAM | MR J ABEDIN  |
| 18                      | Cont.Cas(C)/347/2020                                     | ADITYA BIHAR KANDOLI<br><b>Versus</b><br>PREETOM SAIKIA AND 3 ORS.     | MR. P J SAIKIA  | MR. D SAIKIA<br>MR. B GOGOI<br>MR. K GOGOI<br>MR A CHALIHA   |
| 19                      | Cont.Cas(C)/534/2020                                     | BISHWANATH MAJUMDER<br><b>Versus</b><br>PRITAM SAIKIA AND ANR          | MR. A K DUTTA<br>MR. B PURKAYASTHA<br>MR. S SUTRADHAR         | MR S NEOGI<br>MR S M T CHISTIE<br>MS. N PHUKAN   |
| 20                      | Cont.Cas(C)/535/2020                                     | BHARATI ROY<br><b>Versus</b><br>PREETAM SAIKIA AND 2 ORS               | MR. A K DUTTA<br>MR. B PURKAYASTHA<br>MR. S SUTRADHAR         | MR. D SAIKIA<br>MR. N J KHATANIANR<br>MR. K K DUTTA<br>MR B KAUSHIK<br>MR. A PHUKAN  |

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LEAVE NOTE OF ADVOCATES FOR 11/08/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

### [ For Wednesday,11th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

[CIVIL BENCH - III]

**THIS BENCH WILL TAKE UP HEARING LIST (CRIMINAL MATTERS)  
DATED 09-08-2021 TO 13-08-2021 PERTAINING TO THIS BENCH.**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021  
TO 03-09-2021 (PERTAINING TO CIVIL BENCH - III), ALONG  
WITH THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

| Sr.No.               | Case Number            | Main Parties   | Petitioner Advocate   | Respondent Advocate                          |
|----------------------|------------------------|--|---|--|
| <b><u>MOTION</u></b> |                        |  |   |  |
| 1                    | WP(C)/3611/2021<br>B/O | SRI ASHIM DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS             | MR. B U LASKAR  | GA, ASSAM                                    |
| 2                    | WP(C)/3641/2021        | MIRA DEVI CHETRI HAZARIKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS | MR N M HAZARIKA   | GA, ASSAM<br>SC, GAD                         |
| 3                    | WP(C)/3646/2021<br>B/O | GAJEN KALITA<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS              | MR. T DEURI<br>MS N DAS<br>MRS. S ISLAM                     | SC, IRRIGATION                               |
| 4                    | WP(C)/3647/2021        | ANIL DEORI<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                | MR. S ROY<br>MR. M H LASKAR<br>MR M HOSSAIN                 | GA, ASSAM<br>SC, HEALTH                      |
| 5                    | WP(C)/3648/2021<br>B/O | BINOD DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                 | MR Z ALAM<br>MR. A GANGULY<br>MS. S NAZNEEN<br>MR T CHHETRI | GA, ASSAM                                    |
| 6                    | WP(C)/3655/2021        | DHRUBA KUMAR KALITA<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS       | MR. B RAHMAN<br>MR. R DHAR                                  | GA, ASSAM<br>SC, SOIL CONSERVATION<br>DEPTT. |
| 7                    | WP(C)/3658/2021        | MUNMI BORAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS               | MR. N BORUAH  | GA, ASSAM<br>MR B BURAGOHAHAIN               |
| 8                    | WP(C)/3665/2021        | RANU KHATUN<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS               | MS C MEDHI<br>MR. S NATH                                    | GA, ASSAM                                    |
| 9                    | WP(C)/3667/2021        | SYED ASHRAF UDDIN<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS         | MR. K R PATGIRI<br>MS. C DAS<br>MS. U HAZARIKA              | SC, PNRD                                     |

### **ADMISSION**



|               |                               |  |   |  |
|---------------|-------------------------------|--|---|--|
| 10            | WP(C)/5258/2015<br>FIXED      | SRI JIRSONG TERANG<br><b>Versus</b><br>THE STATE OF ASSAM AND 11 ORS   | MR.U K NAIR<br>MR. U K BARMAN<br>MR.A CHETRY<br>MR. M KALITA<br>MR H ALI<br>MR D PEGU<br>MR. R KONWAR | GA, ASSAM<br>MR.M MAHANTA(R-8,9&10)<br>MR H BEZBARUA<br>MR.M<br>CHOUDHURY(Sr.Adv.)(R-8,9&10)<br>MR.V A CHOWDHURY(R-8,9&10)<br>MR J CHUTIA<br>SC, K A A C<br>MR.P K MUNIR(R-8,9&10) |
| 11            | WP(C)/5400/2015<br>FIXED      | IBRAHIM ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS           | MR.D K SARMAH<br>MS.A TALUKDAR<br>MR.N PATHAK<br>MR.A PATHAK  | GA, ASSAM(R1-3)<br>MR.I H SAIKIA(R-4)<br>MR. R BORPUJARI (SC, REVENUE DEPT.)<br>MR.A PARAMANIKR-4<br>MR.M ALI(R-4)   |
| 12            | WP(C)/7355/2019               | DURGESWAR DUTTA<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.      | MR. S BORTHAKUR<br>MR. P K BORAH<br>MR. J ABBAS   | GA, ASSAM<br>SC, AG<br>SC, FINANCE   |
| 13            | WP(C)/7399/2019               | YOUSUF HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.       | MR. S BORTHAKUR<br>MR. D GOGOI  | GA, ASSAM<br>SC, AG<br>SC, FINANCE   |
| 14            | WP(C)/1176/2020<br>B/O        | PRAMD CH. DEKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS        | MR J KALITA<br>MR. M RAHMAN<br>MR D KALITA  | GA, ASSAM<br>SC, FOREST DEPTT.   |
| 15            | WP(C)/2889/2020<br>FIXED      | SUMAN SUTRADHAR<br><b>Versus</b><br>THE CHAIRMAN CUM MD AND 3 ORS      | MR. J LASKAR  | SC, F C I  |
| 16            | WP(C)/4475/2020<br>B/O        | DR. SULEKHA DOLEY<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS     | MR N DUTTA<br>MS S SARMA HAZARIKA   | GA, ASSAM<br>SC, HEALTH  |
| 17            | WP(C)/5721/2020<br>B/O        | INDRAJIT PAUL<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS         | MR. M KALITA<br>MR. A PHUKAN<br>MR. J HATIMURIA   | GA, ASSAM<br>SC, AG<br>SC, P H E   |
| 18            | WP(C)/19/2021<br>FIXED        | ANIMESH TALUKDAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS      | MR D J DEKA   | GA, ASSAM<br>SC, PWD   |
| 19            | WP(C)/2169/2021<br>B/O        | PRADIP PUJARI<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS         | MR. S K TALUKDAR<br>MR. J M A CHOUDHURY<br>MR. A B T HAQUE  | GA, ASSAM<br>ASSTT.S.G.I.  |
| 20            | WP(C)/3305/2021<br>FIXED      | ASHOK KUMAR SARMA<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS     | MR. U K NAIR<br>MR. R SARMA<br>MS. P BARMAN   | SC, AGRI. DEPARTMENT   |
| <b>ORDERS</b> |                               |  |   |  |
| 21            | Cont.Cas(C)/529/2017<br>FIXED | NIRMAL ROY CHOUDHURY<br><b>Versus</b><br>KUMUD CH. DEKA and ORS.       | MR. S SARMA<br>MS. J BORTHAKUR<br>MR. P B MAZUMDER  | MR. P N GOSWAMI (R2, R3)<br>MR. I KALITA<br>MR. K R PATHAK   |
| 22            | WP(C)/2956/2018<br>B/O        | KRISHAN CHAND SONI<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS.   | MS. S BORA<br>MS. N CHAKRABORTY   | MR H GUPTA (R1 TO 4)<br>ASSTT.S.G.I.   |
| 23            | WP(C)/6073/2019<br>B/O        | TINKU DAS AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 9 ORS. | MR. T U LASKAR<br>MR. N DHAR<br>MS. S DASGUPTA  | GA, ASSAM<br>MR. D NANDI<br>SC, APSC<br>MS P SARMAH<br>SC, HEALTH  |
| 24            | W.P.(CrI.)/2/2020<br>FIXED    | SANTANU BORTHAKUR<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS     | MS. P BORAH<br>MS. A PAUL   | GA, ASSAM<br>ASSTT.S.G.I.  |
| <b>WITH</b>   |                               |  |   |  |
| 25            | W.P.(CrI.)/3/2020             | NURUT ZAMAN DEWAN<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS     | MR N DUTTA<br>MR. M K HUSSAIN<br>MR A W AMAN<br>MS. A PAUL  | GA, ASSAM<br>ASSTT.S.G.I.  |

|    |  |   |   |  |
|----|--|---|---|--|
|    | <b>WITH</b><br>I.A.(Civil)/1387/2020<br><b>in</b> W.P.(CrI.)/3/2020                          | NURUT ZAMAN DEWAN<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS  | MR N DUTTA<br>MS S SARMA HAZARIKA   | GA, ASSAM<br>ASSTT.S.G.I.  |
| 26 | <b>WITH</b><br>W.P.(CrI.)/4/2020   | DIPIKA SARKAR<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS  | MR N DUTTA<br>MR. M K HUSSAIN<br>MR A W AMAN<br>MS. A PAUL  | GA, ASSAM<br>ASSTT.S.G.I.  |
| 27 | <b>WITH</b><br>W.P.(CrI.)/6/2020   | ABANTEE DUTTA<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS  | MR N DUTTA<br>MS S HAZARIKA<br>MR A PAUL  | GA, ASSAM<br>ASSTT.S.G.I.  |
|    | <b>WITH</b><br>I.A.(Civil)/2270/2020<br><b>in</b> W.P.(CrI.)/6/2020                          | ABANTEE DUTTA<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS  | MR N DUTTA<br>MS S HAZARIKA   | GA, ASSAM<br>ASSTT.S.G.I.  |
| 28 | <b>WITH</b><br>W.P.(CrI.)/7/2020   | ABANTEE DUTTA<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS  | MR N DUTTA<br>MS S HAZARIKA<br>MS. A PAUL   | GA, ASSAM<br>ASSTT.S.G.I.  |
|    | <b>WITH</b><br>I.A.(Civil)/2271/2020<br><b>in</b> W.P.(CrI.)/7/2020                          | ABANTEE DUTTA<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS  | MR N DUTTA<br>MS S HAZARIKA   | GA, ASSAM<br>ASSTT.S.G.I.  |
| 29 | W.P.(CrI.)/11/2020<br>B/O  | STUDIO NILIMA COLLABORATIVE<br>NETWORK FOR RESEARCH AND<br>CAPACITY BUILDING AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS. | MR N DUTTA<br>MRS. R S CHOWDHURY<br>MS S SARMA HAZARIKA<br>MS. A PAUL   | GA, ASSAM<br>MR. D NATH  |
| 30 | I.A.(Civil)/980/2020<br>FIXED<br><b>in</b> WP(C)/3861/2015<br><b>WITH</b><br>WP(C)/3861/2015 | JOYJYOTI GOGOI<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS   | MR. B BARUAH  | GA, ASSAM  |
|    |  | JOYJYOTI GOGOI<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS   | MR.C BARUAH<br>MR.D BARUAH<br>MR.B BARUAH   | GA, ASSAM<br>MS.R B BORA<br>SC, FINANCE<br>SC, HEALTH                            |
| 31 | W.P.(CrI.)/7/2021<br>FIXED   | FARIDA KHATUN AND ANR<br><b>Versus</b><br>THESTATE OF ASSAM AND 10 ORS  | MR. A K BHUYAN<br>MR. M DAS<br>MS. N CHOUDHURY<br>MS. N CHOUDHURY<br>MR. M BORAH<br>MR. A KHOUND<br>MS B BORA<br>MR J DAS | GA, ASSAM  |
| 32 | Cont.Cas(C)/42/2021<br>WITH WP(C) 4087/2020 (D/O)<br>FIXED                                   | DR. BISWAJIT NATH<br><b>Versus</b><br>SAMIR KUMAR SINHA, IAS AND 3 ORS  | MR. S ROY<br>MR. M H LASKAR   | MR. D UPAMANYA<br>MR M HOSSAIN<br>SC, HEALTH AND F W<br>SC, PENSION<br>SC,HEALTH |
| 33 | WP(C)/3191/2021<br>FIXED   | MRIDUL DUTTA<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS   | MR. S BORA<br>MS J RAJKUMARI  | MR. R M DAS (R-6)<br>MS. A BEGUM (R-6)<br>ASSTT.S.G.I.                           |

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LEAVE NOTE OF ADVOCATES FOR 11/08/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

### [ For Wednesday,11th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

COURT NO: 10

[CIVIL BENCH - IV & I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021  
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

| Sr.No.        | Case Number  | Main Parties   | Petitioner Advocate   | Respondent Advocate  |
|---------------|--|--|---|--|
| <b>MOTION</b> |  |  |   |  |
| 1             | I.A.(Civil)/1126/2021<br>FIXED<br>in WP(C)/3176/2021       | DIBRUPARIA PART II AND III<br>PISCICULTURE COOP. SOCIETY LTD.<br><b>Versus</b><br>M/S SAIKHOWA SADIYA MIN SAMABAI<br>SAMITI LIMITED AND 5 ORS. | MR D J MEDHI<br>MR S KHOUND   | GA, ASSAM<br>MR. N G KUNDU   |
|               | <b>WITH</b><br>WP(C)/3176/2021                             | M/S SAIKHOWA SADIYA MIN SAMABAI<br>SAMITI LIMITED<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS   | MR. P K ROYCHOU DHURY<br>MR. M DUTTA<br>MR. N G KUNDU<br>MR J MAHANTA           | GA, ASSAM  |
| 2             | WP(C)/3169/2021<br>CAVT. NO. 04152/021,                    | MAINA BISWAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS  | MR. P K ROYCHOU DHURY<br>MR. M DUTTA<br>MR. N G KUNDU<br>MR J MAHANTA           | MR D J MEDHI<br>GA, ASSAM<br>MR S KHOUND<br>FOR CAVEATOR<br>SC, FOREST |
|               | <b>WITH</b><br>I.A.(Civil)/1131/2021<br>in WP(C)/3169/2021 | DIBRUPARIA PART II AND III<br>PISCICULTURE COOP. SOCIETY LTD.<br><b>Versus</b><br>MAINA BISWAS AND 6 ORS.                                      | MR D J MEDHI<br>MR S KHOUND   | GA, ASSAM<br>MR. N G KUNDU   |
| 3             | WP(C)/3248/2021  | DIBRUPARIA PART II AND III<br>PISCICULTURE COOP. SOCIETY LTD.<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                                | MR D J MEDHI<br>MR. D DAS SR. ADV<br>MR. M DUTTA<br>MR S KHOUND<br>MR J MAHANTA | GA, ASSAM<br>MR. M DUTTA (r-4)<br>MR J MAHANTA                         |
| 4             | WP(C)/3388/2021<br>FIXED                                   | DHARMESWAR DAS<br><b>Versus</b><br>THE ASSAM FISHERIES DEVELOPMENT<br>CORPORATION LIMITED AND 2 ORS  | MR. A D CHOUDHURY   | SC, AFDC   |
| 5             | WP(C)/3482/2021<br>FIXED                                   | BABUL CHOWDHURY<br><b>Versus</b><br>THE NORTHEAST FRONTIER RAILWAY<br>(NFR)AND 5 ORS   | MR. S ROY<br>MR. M H LASKAR<br>MR M HOSSAIN                                     | SC, RAILWAY  |

|                  |  |   |   |  |
|------------------|--|---|---|--|
| 6                | WP(C)/3529/2021<br>FIXED                                     | M/S DHARNAD BRAHMAPUTRA FISHERY<br>CO-OP SOCIETY LTD<br><b>Versus</b><br>THE ASSAM FISHERIES DEVELOPMENT<br>CORPORATION LIMITED AND 4 ORS | MR D J MEDHI<br>MR. D DAS SR. ADV<br>MR S KHOUND                  | SC, AFDC   |
| 7                | WP(C)/3623/2021<br>B/O                                       | SADANANDA GOGOI<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS  | MR. S KALITA<br>MR. A GANGULY<br>MR P DAS                         | GA, ASSAM<br>ASSTT.S.G.I.  |
| 8                | WP(C)/3632/2021  | M/S RAITANI ENGINEERING WORKS PVT<br>LTD<br><b>Versus</b><br>THE UNION OF INDIA AND 2 ORS   | MR. A BISWAS<br>MS S AHOM   | SC, NF RLY   |
| 9                | WP(C)/3649/2021  | MADHUJYA MOHAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS   | MR. N BORAH<br>MR H MAZUMDER<br>MR P K BORA                       | SC, PWD  |
| 10               | WP(C)/3652/2021  | PURNIMA CHAKRABORTY AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.  | MR A CHOUDHURY<br>MR. R Deka<br>MR R DAS<br>S I AKAND             | GA, ASSAM<br>SC, REVENUE   |
| 11               | WP(C)/3653/2021  | SHISHUBALA BISWAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.   | MR. M HUSSAIN<br>MR A K DAS                                       | GA, ASSAM<br>SC, REVENUE   |
| 12               | WP(C)/3656/2021  | RENUKA BARMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.   | MR. M HUSSAIN<br>MR A K DAS                                       | GA, ASSAM<br>SC, REVENUE   |
| <b>ADMISSION</b> |  |   |   |  |
| 13               | WP(C)/1357/2015<br>WP(C) 4839/16(D/O), PART-<br>HEARD, FIXED | M/S ABCI INFRASTRUCTURES PVT LTD.<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS  | MR.G N SAHEWALLA<br>MR.P DEKA<br>MR.A CHETIA<br>MD.ASLAM          | SC, FOREST<br>MR.R K BORA(R1-3)  |
| 14               | WP(C)/2026/2017  | AAR PEE INDUSTRIES PVT. LTD. and<br>ANR.<br><b>Versus</b><br>THE STATE OF ASSAM and 5 ORS.  | DR. A SARAF<br>MR.D BARUAH<br>MS.B DAS<br>MR.N B P SINGHA         | GA, ASSAM<br>MR.Y DOLOI(R- 1-5)<br>MR D MOZUMDAR (ADDL.<br>A.G., ASSAM)<br>MR.N DEKA(R-6)<br>MR. R BORPUJARI<br>MR.M GOGOI R-6<br>SC, IOC<br>MR G BORDOLOI |
| 15               | WP(C)/1470/2018<br>B/O                                       | MAHBUBUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS  | MR. T U LASKAR<br>MR. N DHAR<br>MS. S DASGUPTA<br>MS U BARUAH     | GA, ASSAM  |
| 16               | WP(C)/219/2020   | M/S DRISHTI ENTERPRISE<br><b>Versus</b><br>THE STATE OF ASSAM AND 9 ORS   | MR. U K NAIR<br>MR R SINGHA<br>MR. M P SARMA                      | GA, ASSAM<br>MR. S SARMA<br>MR. T K BHUYAN<br>MR B GOGOI<br>MR. A GAUTAM<br>SC, PWD  |
| 17               | WP(C)/3712/2020<br>B/O                                       | MINTOO DAS @ MINTU DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.  | MR. I ALAM<br>MR. T SK  | SC, PWD  |
| 18               | WP(C)/2/2021<br>B/O  | MINTOO DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS   | MR. I ALAM<br>MR. T SK<br>MS. R R BORAH                           | SC, IRRIGATION<br>SC, PNB  |
| 19               | WP(C)/505/2021<br>FIXED                                      | BIKRAMJIT SINGHA<br><b>Versus</b><br>THE INDIAN OIL CORPORATION AND 4<br>ORS  | MR. A GOGOI<br>MS RUKMINI BARUA<br>MS PADMINI BARUA               | GA, ASSAM<br>MR. S B LASKAR (R-5)<br>MR. H A LASKAR (R-5)<br>MS N KALITA (R-5)<br>MS D DUTTA (R-5)<br>SC, I O C  |
| 20               | WP(C)/746/2021<br>FIXED                                      | DHANANJAY SARKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS   | MS. R CHOUDHURY<br>MR. A H M R CHOUDHURY<br>MS S S ZIA            | MR. P N GOSWAMI<br>SC, FOREST  |
| 21               | WP(C)/3133/2021<br>FIXED                                     | PINKI MORAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 13 ORS   | MR A C BORBORA<br>MRS. R BORBORA<br>MR. U K NAIR<br>MR. M P SARMA | SC, PNRD<br>GA, ASSAM<br>MR. D P BORAH (R-8 TO<br>14)  |

|               |  |  |  |   |
|---------------|--|--|--|---|
| 22            | WP(C)/3182/2021<br>FIXED                                   | SUNIL RAJBHOR AND 28 ORS.<br><b>Versus</b><br>STATE OF ASSAM AND 6 ORS.                  | MR. S P ROY<br>MS S DAS  | SC, IRRIGATION  |
| 23            | WP(C)/3187/2021<br>FIXED                                   | PHUKAN CHANDRA BOARA<br><b>Versus</b><br>STATE OF ASSAM AND 7 ORS.                       | MR K TALUKDAR<br>U PRASAD  | GA, ASSAM   |
| <b>ORDERS</b> |  |  |  |   |
| 24            | WP(C)/9120/2019<br>B/O                                     | MOHIBUDDIN HABIBULLAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                   | MR. L R MAZUMDER<br>MD. I HUSSAIN<br>MR. A Z AHMED<br>MR I HOQUE | GA, ASSAM<br>MR. R ALI<br>MR M Z SHAH<br>MR. H A AHMED          |
| 25            | Review.Pet./47/2021<br>WITH WP(C) 2475/2020 (D/O)<br>FIXED | KALYAN BHATTACHARJEE<br><b>Versus</b><br>THE GAUHATI MUNICIPAL CORPORATION<br>AND 4 ORS. | MR G UZIR<br>MR. M SAIKIA<br>MS B TALUKDAR                       | GA, ASSAM<br>SC, GMC<br>SC, REVENUE<br>SC, G M D A              |
| 26            | WP(C)/2584/2021<br>B/O                                     | ABU HANIF SK<br><b>Versus</b><br>THE STATE BANK OF INDIA AND 4 ORS                       | MR B SINHA<br>MR. R ISLAM  | MR S BORTHAKUR (R-4)<br>MR. D GOGOI (R-4)<br>MR K K GOGOI (R-4) |

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LEAVE NOTE OF ADVOCATES FOR 11/08/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

### [ For Wednesday,11th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

COURT NO: 12

[CRIMINAL AND MATTERS RELATED TO RETIREMENT  
BENEFITS

THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021  
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]

| Sr.No.             | Case Number           | Main Parties  | Petitioner Advocate                             | Respondent Advocate |
|--------------------|-----------------------|---|---|---------------------|
| <b>MOTION (BA)</b> |                       |   |   |                     |
| 1                  | Bail Appln./1869/2021 | ANSER ALI<br><b>Versus</b><br>THE STATE OF ASSAM                                | MR. A CHOUDHURY<br>MR. S ISLAM<br>MS. A KAUSHAR | PP, ASSAM           |
| <b>MOTION</b>      |                       |   |   |                     |
| 2                  | AB/2130/2021          | ANOWAR HUSSAIN LASKAR AND 11 ORS<br><b>Versus</b><br>THE STATE OF ASSAM         | MR. JUNM LASKAR<br>MS. A AHMED                  | PP, ASSAM           |
| 3                  | AB/2148/2021          | SULEMAN ALI @ SULEMAN AND ANR<br><b>Versus</b><br>STATE OF ASSAM                | R RAHMAN  | PP, ASSAM           |
| 4                  | AB/2280/2021          | AMAN MALIK AND 6 ORS<br><b>Versus</b><br>THE STATE OF ASSAM                     | MS. J PAUL<br>MS. S AHMED                       | PP, ASSAM           |
| 5                  | AB/2282/2021          | ABDUL SATTAR HUSSAIN @ SATTAR ALI<br><b>Versus</b><br>THE STATE OF ASSAM        | MR. M U MAHMUD<br>MR. M ALI                     | PP, ASSAM           |
| 6                  | AB/2286/2021          | HOSEN ALI MONDAL AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM              | H Z SINGHA<br>MR. S J SARMAH                    | PP, ASSAM           |
| 7                  | AB/2287/2021          | HIFZUR @ HIBZUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM                   | MR S M ABDULLAH P<br>MR. J ALI<br>MD R ISLAM    | PP, ASSAM           |
| 8                  | AB/2288/2021          | MOIMUL HOQUE MAZUMDER @ ALOM<br>MAZUMDER<br><b>Versus</b><br>THE STATE OF ASSAM | MR. S ROY<br>MR. M H LASKAR<br>MR M HOSSAIN     | PP, ASSAM           |
| 9                  | AB/2290/2021          | MANASH TALUKDAR<br><b>Versus</b><br>THE STATE OF ASSAM                          | MR. B BARUAH<br>MR S HUSSAIN                    | PP, ASSAM           |
| 10                 | AB/2291/2021          | NIRMAL DAS AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM                       | MR. S C BISWAS<br>MR D BANIA<br>MR. P S BISWAS  | PP, ASSAM           |

|                                 |  |   |  |                          |
|---------------------------------|--|---|--|--------------------------|
| 11                              | AB/2292/2021   | SOFIAR RAHMAN AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM     | MR N J DAS   | PP, ASSAM                |
| <b><u>BAIL HEARING (BA)</u></b> |  |   |  |                          |
| 12                              | Bail Appln./1463/2021<br>FIXED   | KHARGESWAR RAJBONGSHI<br><b>Versus</b><br>SATE OF ASSAM             | MR B KAKATI<br>MR A ALI  | PP, ASSAM                |
| 13                              | Bail Appln./1502/2021<br>FIXED   | MATINUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM               | MR S M ABDULLAH P<br>MD R ISLAM  | PP, ASSAM                |
| <b>WITH</b>                     |  |   |  |                          |
| 14                              | CrI.Pet./1243/2019   | MATINUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.      | MR S RAHMAN<br>MR S M ABDULLAH P<br>MR. J ALI<br>MD R ISLAM                      | PP, ASSAM                |
| 15                              | Bail Appln./1527/2021<br>FIXED   | RAHUL RAI @ RAHUL RAJ<br><b>Versus</b><br>THE STATE OF ASSAM        | MR S CHOUDHURY   | PP, ASSAM                |
| 16                              | Bail Appln./1531/2021<br>FIXED   | RANJAN RAY<br><b>Versus</b><br>THE STATE OF ASSAM                   | MR. M P SHARMA   | PP, ASSAM                |
| 17                              | Bail Appln./1577/2021<br>FIXED   | BAKIR HUSSAIN @ WAKIR<br><b>Versus</b><br>THE STATE OF ASSAM        | MR F HAQUE   | PP, ASSAM                |
| 18                              | Bail Appln./1608/2021<br>FIXED   | MD BADSHA SK<br><b>Versus</b><br>THE STATE OF ASSAM                 | MR. S MUNIR<br>MR A RAHMAN<br>MR. A H KHAN                                       | PP, ASSAM                |
| 19                              | Bail Appln./1623/2021<br>SCANNED COPY OF CASE<br>RECORD AND CASE DIARY | UTSAV KADAM<br><b>Versus</b><br>THE STATE OF ASSAM                  | MR. K N CHOUDHURY<br>MR. S C KEYAL<br>MR R K MOUR<br>MS G HAZARIKA<br>MISS P DAS | MS. S SARMA<br>PP, ASSAM |
| 20                              | Bail Appln./1756/2021<br>FIXED   | PRASANTA GOGOI<br><b>Versus</b><br>THE STATE OF ASSAM               | MR G Z AHMED<br>MR A Z HUSSAIN   | PP, ASSAM                |
| 21                              | Bail Appln./1786/2021<br>FIXED   | SATNAM SINGH @ SWAPNAM SINGH<br><b>Versus</b><br>THE STATE OF ASSAM | MS. T SOM<br>MS. U HAZARIKA  | PP, ASSAM                |
| <b><u>BAIL HEARING</u></b>      |  |   |  |                          |
| 22                              | AB/2589/2020   | HEMENDRA DEKA @ MRIDUL DEKA<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. M K SHARMA<br>MR. D BORA<br>MR G DAS   | PP, ASSAM                |
| 23                              | AB/3494/2020   | MD. SHIRAJUL HOQUE<br><b>Versus</b><br>THE STATE OF ASSAM           | MR. D P BORAH<br>MS. S BORO<br>MR B PAUL   | PP, ASSAM                |
| 24                              | AB/101/2021  | SMT. LAKSHMI RAI<br><b>Versus</b><br>THE STATE OF ASSAM             | MR H R A CHOUDHURY<br>MR. I A HAZARIKA<br>MR. J M SULAIMAN                       | PP, ASSAM                |
| 25                              | AB/250/2021  | ANISUL ALAM LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM           | MR. S ROY<br>MR. M H LASKAR<br>MR M HOSSAIN                                      | PP, ASSAM                |
| 26                              | AB/633/2021  | MD. HABIBUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM           | MR. B CHAKRABORTY<br>MRS P HAZARIKA  | PP, ASSAM                |
| 27                              | AB/785/2021  | SATYA NATH KALITA<br><b>Versus</b><br>THE STATE OF ASSAM            | MR. R K TALUKDAR<br>MR. D BORAH  | PP, ASSAM                |
| 28                              | AB/790/2021  | FARUK AHMED AND 4 ORS<br><b>Versus</b><br>THE STATE OF ASSAM        | MR. K GOGOI<br>MR. A R TAHBILDAR   | PP, ASSAM                |
| 29                              | AB/801/2021  | HAFIZUR RAHMAN AND 4 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM    | MR. S MUNIR<br>MR. S RANA  | PP, ASSAM                |

|    |  |  |   |  |
|----|--|--|---|--|
| 30 | AB/804/2021  | KHABIR ALI AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM                       | MR. B PEGU<br>MRS. N RAHMAN                                       | MR. A DHAR<br>MD F FARIDI<br>PP, ASSAM   |
| 31 | AB/940/2021  | AHIJUL ALI @ RAHIJUL MIYA<br><b>Versus</b><br>THE STATE OF ASSAM                 | MR. M U MAHMUD<br>MR S H MAHMUD<br>Q A AKHTAR                     | PP, ASSAM  |
| 32 | AB/996/2021  | ABUL HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM                              | MR. S U AHMED<br>MR A HAWARI                                      | MS. M R DEVI<br>PP, ASSAM  |
| 33 | AB/1246/2021<br>FIXED  | SUKUMUDDIN<br><b>Versus</b><br>THE STATE OF ASSAM                                | MR. S I BORA<br>MS. P HAZARIKA                                    | PP, ASSAM  |
| 34 | AB/1278/2021   | JITEN DEKA @ BHAITI DEKA<br><b>Versus</b><br>THE STATE OF ASSAM                  | MR. A CHAUDHURY<br>MR. P K DAS<br>MR. D BORA<br>MR. N MAHAJAN     | PP, ASSAM  |
| 35 | AB/1459/2021<br>FIXED  | KESHAB PAUL AND 1 ORS<br><b>Versus</b><br>THE STATE OF ASSAM                     | MR L K RAJKONWAR<br>MR. B K DAIMARI                               | PP, ASSAM  |
| 36 | AB/1558/2021   | ABDUL AJJ @ ABDUL AZID<br><b>Versus</b><br>THE STATE OF ASSAM                    | MR F HAQUE  | PP, ASSAM  |
| 37 | AB/1570/2021<br>FIXED  | PIYUSH SHARMA AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM                     | MR. A RAHMAN<br>MR N SARMA  | PP, ASSAM  |
| 38 | AB/1595/2021<br>FIXED  | MOHIDUL ISLAM @ MOIDUL ISLAM @<br>MOFIDUL<br><b>Versus</b><br>THE STATE OF ASSAM | MRS S N KHANDAKAR<br>MR. M A LASKAR<br>S AHMED                    | PP, ASSAM  |
| 39 | AB/1613/2021<br>FIXED  | HEMEN PATHAK<br><b>Versus</b><br>THE STATE OF ASSAM                              | MR M H AHMED<br>MS. N SULTANA                                     | PP, ASSAM  |
| 40 | AB/1662/2021<br>FIXED  | RAJU SAHA<br><b>Versus</b><br>THE STATE OF ASSAM                                 | MR. A CHAUDHURY<br>MR. P K DAS<br>MR. D BORA<br>MR. N MAHAJAN     | PP, ASSAM  |
| 41 | AB/1799/2021<br>FIXED  | OMAR DEWAN AND 3 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM                     | MR. S ISLAM<br>MR A HAWARI  | PP, ASSAM  |
| 42 | AB/1864/2021<br>FIXED  | DIPU KUMAR BARMAN<br><b>Versus</b><br>STATE OF ASSAM                             | MR. I H SAIKIA<br>MR. K KALITA<br>MR. M R CHOUDHURY               | MR. N N B<br>CHOUDHURY(INFORMANT)<br>MR. N<br>SARKAR(INFORMANT)<br>MR P K BASU(INFORMANT)<br>MR N M DEKA<br>(INFORMANT)<br>PP, ASSAM |
|    | <b>WITH</b><br>I.A.(CrI.)/303/2021<br><b>in</b> AB/1864/2021 | KISHOR KUMAR BARMAN<br><b>Versus</b><br>THE STATE OF ASSAM                       | MR. N N B CHOUDHURY<br>MR. N SARKAR<br>MR P K BASU<br>MR N M DEKA | PP, ASSAM  |
| 43 | AB/1895/2021<br>FIXED  | BAPPAN GOSH AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM                     | MR A D CHOUDHURY<br>MR. D CHOUDHURY<br>MR. T CHAKRABORTY          | PP, ASSAM  |
| 44 | AB/1899/2021<br>FIXED  | HUSSAIN ALI<br><b>Versus</b><br>THE STATE OF ASSAM                               | MS. R CHOUDHURY<br>MS S S ZIA                                     | PP, ASSAM  |
| 45 | AB/1923/2021<br>FIXED  | ABDUL RAHOOF<br><b>Versus</b><br>THE STATE OF ASSAM                              | MR H R A CHOUDHURY<br>MR J ISLAM<br>MR. A HUSSAIN<br>MS C SAIKIA  | PP, ASSAM  |
| 46 | AB/1924/2021<br>FIXED  | JALAL UDDIN SK<br><b>Versus</b><br>THE STATE OF ASSAM                            | MR H I CHOUDHURY<br>MR. N K KALITA                                | PP, ASSAM  |
| 47 | AB/2111/2021<br>FIXED  | BIREN KALITA AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM                     | MR. J KALITA<br>MR D KALITA                                       | PP, ASSAM  |



48 AB/2135/2021  
FIXED

NIRMAL DAS  
**Versus**  
THE STATE OF ASSAM

MR. P K SAHARIA  
MS K DAS  
MR D J NATH

PP, ASSAM

49 AB/2142/2021  
FIXED

MITUL AHMED @ BICKEY  
**Versus**  
THE STATE OF ASSAM

MR A K AZAD

PP, ASSAM

**ORDERS**

50 I.A.(CrI.)/191/2021  
WITH OFFICE NOTE, LCR 3 FILES  
in CrI.A./90/2021

RANJAN SINGH @ RANJAN SINGHA  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR. R GOSWAMI

MR. B K MAHAJAN, SPL. PP,  
WILDLIFE PROTECTION  
ACT(R-2)  
ADDL PP,ASSAM(R-1)

**WITH**

CrI.A./90/2021

RANJAN SINGH @ RANJAN SINGHA  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR. R GOSWAMI

MR. B K MAHAJAN, SPL. PP,  
WILDLIFE PROTECTION  
ACT(R-2)  
ADDL PP,ASSAM(R-1)

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LEAVE NOTE OF ADVOCATES FOR 11/08/2021

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1) MR. L P SHARMA

12-07-2021

To 08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Wednesday,11th August 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 13**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021  
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

| Sr.No.             | Case Number                  | Main Parties   | Petitioner Advocate                      | Respondent Advocate |
|--------------------|------------------------------|--|--|---------------------|
| <b>WITHDRAWAL</b>  |                              |  |  |                     |
| 1                  | Bail Appln./1490/2021<br>B/O | KERAMAT ALI<br><b>Versus</b><br>THE STATE OF ASSAM                   | MR. N UDDIN                              | PP, ASSAM           |
| <b>MOTION (BA)</b> |                              |  |  |                     |
| 2                  | Bail Appln./1840/2021        | ABDUL JOLIL<br><b>Versus</b><br>THE STATE OF ASSAM                   | MR. M KHAN<br>MR. J RAHMAN<br>MR R ISLAM | PP, ASSAM           |
| 3                  | Bail Appln./1845/2021        | KADAM ALI<br><b>Versus</b><br>THE STATE OF ASSAM                     | MD. R ALI<br>MR. A M KHAN                | PP, ASSAM           |
| 4                  | Bail Appln./1846/2021        | SAMBHURAM KALITA<br><b>Versus</b><br>THE STATE OF ASSAM              | MR. N K KALITA<br>MR D DEKA              | PP, ASSAM           |
| 5                  | Bail Appln./1848/2021        | BINOD YEIN AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM           | MR. A KHANIKAR                           | PP, ASSAM           |
| 6                  | Bail Appln./1850/2021        | MAIBAN TOMBA AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM          | MR. A M KHAN                             | PP, ASSAM           |
| 7                  | Bail Appln./1853/2021        | JALAL UDDIN<br><b>Versus</b><br>THE STATE OF ASSAM                   | MD. R ALI<br>MR. A M KHAN                | PP, ASSAM           |
| 8                  | Bail Appln./1854/2021        | BIJAY AGARWAL<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR         | MR. J KALITA<br>MR N SARMA               | PP, ASSAM           |
| 9                  | Bail Appln./1855/2021        | LALIT SARMAH @ LOLIT<br><b>Versus</b><br>THE STATE OF ASSAM          | MR. K BORUAH<br>MR. M ALOM               | PP, ASSAM           |
| 10                 | Bail Appln./1856/2021        | PRABIN KALITA @ PRABIN CH. KALITA<br><b>Versus</b><br>STATE OF ASSAM | MR. U K DAS<br>MS. B D SARMAH            | PP, ASSAM           |

|    |                              |   |                                     |           |
|----|------------------------------|---|-------------------------------------|-----------|
| 11 | Bail Appln./1857/2021        | NASIRUDDIN AHMED<br><b>Versus</b><br>THE STATE OF ASSAM                     | MR J C GOGOI                        | PP, ASSAM |
| 12 | Bail Appln./1858/2021        | IMRAN ALI @ LADEN<br><b>Versus</b><br>THE STATE OF ASSAM                    | MR M AHMED<br>MR R A AHMED          | PP, ASSAM |
| 13 | Bail Appln./1859/2021        | PINTU CHAUHAN<br><b>Versus</b><br>THE STATE OF ASSAM                        | MR. S CHAUHAN<br>MR. P MAZUMDER     | PP, ASSAM |
| 14 | Bail Appln./1860/2021        | MANIK SARKAR<br><b>Versus</b><br>THE DIRECTORATE OF REVENUE<br>INTELLIGENCE | MR. N J DUTTA<br>MR N M HAZARIKA    | SC, DRI   |
| 15 | Bail Appln./1861/2021        | MOINUL HOQUE<br><b>Versus</b><br>THE STATE OF ASSAM                         | MR. A MANNAF<br>MD A S ALI          | PP, ASSAM |
| 16 | Bail Appln./1866/2021        | INDRAJIT DAIMARY @ D IRAKDAO<br><b>Versus</b><br>THE STATE OF ASSAM         | MR. N ANAND<br>D SAIKIA<br>MS M DAS | PP, ASSAM |
| 17 | Bail Appln./1871/2021        | MOROMI BEGUM<br><b>Versus</b><br>THE STATE OF ASSAM                         | MR A K AZAD                         | PP, ASSAM |
| 18 | Bail Appln./1872/2021        | CHAINA KHATUN<br><b>Versus</b><br>THE STATE OF ASSAM                        | MR. N UDDIN<br>MR. M ISLAM          | PP, ASSAM |
| 19 | Bail Appln./1873/2021        | SAIFUL ISLAM<br><b>Versus</b><br>THE STATE OS ASSAM                         | MS. S K NARGIS<br>MS. A MESEN       | PP, ASSAM |
| 20 | Bail Appln./1877/2021<br>B/O | GULSHAN AHMED<br><b>Versus</b><br>THE STATE OF ASSAM                        | MR. N H LASKAR<br>MR. T A CHOUDHURY | PP, ASSAM |

**BAIL HEARING (BA)**

|    |                                |  |   |           |
|----|--------------------------------|--|---|-----------|
| 21 | Bail Appln./1425/2021<br>FIXED | MAFIZUL HAQUE @ RAJIB<br><b>Versus</b><br>THE STATE OF ASSAM                       | MD. A A KHAN<br>MR. J ALI<br>MD B HUSSAIN         | PP, ASSAM |
| 22 | Bail Appln./1641/2021<br>FIXED | APTAPGUL RAHMAN @ AFTABUL<br>HUSSAIN @ BABU<br><b>Versus</b><br>THE STATE OF ASSAM | MR. A CHAUDHURY<br>MR Z HUSSAIN<br>MR. N K KALITA | PP, ASSAM |
| 23 | Bail Appln./1643/2021<br>FIXED | MD. AITUL ALI<br><b>Versus</b><br>THE STATE OF ASSAM                               | MR. N K KALITA<br>MR. R D BHUYAN                  | PP, ASSAM |
| 24 | Bail Appln./1658/2021<br>FIXED | RAFIQUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM                               | MR F HAQUE<br>MR. S K M ALOMGIR                   | PP, ASSAM |
| 25 | Bail Appln./1663/2021<br>FIXED | MRINMAY KUMAR MISHRA @ MRINMOY<br>MISRA<br><b>Versus</b><br>THE STATE OF ASSAM     | MR. S M MOLLAH<br>MR. R K MEDHI                   | PP, ASSAM |
| 26 | Bail Appln./1738/2021<br>FIXED | PRANAB GOGOI @ DUDU<br><b>Versus</b><br>THE STATE OF ASSAM                         | MR A ALI<br>MS. M KHATUN                          | PP, ASSAM |

**BAIL HEARING**

|    |                                     |  |  |           |
|----|-------------------------------------|--|--|-----------|
| 27 | AB/1896/2021<br>FIXED               | DILIP KUMAR SINGH<br><b>Versus</b><br>THE STATE OF ASSAM       | MR. P BORAH<br>MRS K M SAIKIA                          | PP, ASSAM |
| 28 | AB/1945/2021<br>FIXED               | ANAMIKA BHARALI AND ORS<br><b>Versus</b><br>THE STATE OF ASSAM | MR. S MUNIR<br>MR N AHMED<br>MR G P CHETIA             | PP, ASSAM |
| 29 | AB/1969/2021<br>FIXED               | MRINAL BHARALI<br><b>Versus</b><br>THE STATE OF ASSAM          | MR. S MUNIR<br>MR N AHMED                              | PP, ASSAM |
| 30 | AB/1976/2021<br>WITH LCR & CD FIXED | ARIF AHMED<br><b>Versus</b><br>THE STATE OF ASSAM              | MR H R A CHOUDHURY<br>MR. A AHMED<br>MR. I U CHOWDHURY | PP, ASSAM |

|    |                       |   |  |           |
|----|-----------------------|---|--|-----------|
| 31 | AB/2058/2021<br>FIXED | MD. NARJIMUL HOQUE<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                     | MRS N. SINGHA<br>MS N KHATUN   | PP, ASSAM |
| 32 | AB/2074/2021<br>FIXED | RUHUL AMIN @ RAHUL AMIN<br><b>Versus</b><br>THE STATE OF ASSAM                        | MR J HUSSAIN<br>MR. L HUSSAIN<br>MR. A H MULLA   | PP, ASSAM |
| 33 | AB/2106/2021<br>FIXED | MD ROHIBUL SK @ RAHIBUL SK @<br>RAHIBUL SHEIKH<br><b>Versus</b><br>THE STATE OF ASSAM | MR. B D KONWAR SR. ADV.<br>MRS J M KONWAR<br>MR. R KALITA<br>MR. R SALOI<br>MR H AGARWAL | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 11/08/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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Web:www.ghconline.gov.in

### [ For Wednesday,11th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 14

[CIVIL BENCH - I, III & CRIMINAL MATTERS]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021  
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

| Sr.No.           | Case Number              | Main Parties  | Petitioner Advocate   | Respondent Advocate  |
|------------------|--------------------------|---|---|--|
| <b>MOTION</b>    |                          |   |   |  |
| 1                | WP(C)/2107/2020          | NEW TECH STEEL AND ALLOYS PVT. LTD.<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS. | MR D K MISHRA<br>MR. M MORE<br>MR. P K SHARMA   | GA, ASSAM<br>SC, APDCL   |
| <b>ADMISSION</b> |                          |   |   |  |
| 2                | WP(C)/4562/2015          | MRS. NILIMA MAHANTA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                  | MR.M SARANIA<br>MR.S U AHMED<br>MS.S TETLA  | MR. M BISWAS<br>MR. A BARUAH<br>MR. J P MORE<br>MR.B AHMEDR1and2<br>MRJ CHUTIA(R3-5)<br>SC, K A A C<br>SC, IRRIGATION  |
| 3                | WP(C)/5636/2016<br>FIXED | PUWAT CHANDRA UWARI and 7 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS        | MR.S K JAIN<br>MR.R K JAIN<br>MR.K M BRAHMA<br>MR.M BORO                              | GA, ASSAM<br>MR. JYOTIRMOY ROY (R5)<br>MR.N HASAN(R-5)<br>MR.J ROY(R-5)<br>MR.A HASAN(R-5)<br>MR.C SHARMA(R-5)<br>MR D DAS (R5)<br>SC, FINANCE<br>MR.C CHAKRABORTY(R-5)<br>MR.S BORTHAKUR(R-5)<br>MS.S KAKATI(R-5) |
| 4                | WP(C)/8678/2019<br>B/O   | SOMNATH GUPTA<br><b>Versus</b><br>OIL INDIA LTD. AND 3 ORS.                           | MR K K MAHANTA<br>MR. K SINGHA<br>MR. K M MAHANTA<br>MS DIRISHA MAHANTA<br>MS. R BORA | MR S N SARMA SENIOR<br>ADVOCATE (R1-R4)<br>MR. M HUSSAIN (R1-R4)<br>MR. K KALITA (R1-R4)<br>MS. S GHOSH (R1-R4)<br>SC, OIL   |
| 5                | WP(C)/116/2020           | HIMADRY BORAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS.                       | MR. N BORAH<br>MR. H MAZUMDER<br>MR. H S BARUAH                                       | SC, PNRD<br>GA, ASSAM  |

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| 6             | WP(C)/1464/2020                             | ARCHANA MAJUMDAR @ ARCHANA MAZUMDAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.                               | MR. A R SIKDAR<br>MR J HUSSAIN<br>MD A ALI<br>MR. L HUSSAIN                | GA, ASSAM<br>MR I AHMED (R6)<br>MR. T CHUTIA, SC, SEBA (R-7)<br>MR. D DOLEY,SC, SEBA (R-7) |
| 7             | WP(C)/1577/2020                             | INDRAJIT BORAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.  | MR. B K GOGOI<br>MR. A D CHOUDHURY<br>MR. G TAMULI                         | GA, ASSAM  |
| 8             | WP(C)/1879/2020<br>FIXED                    | IDRISHUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.   | MR. A KHANIKAR   | MR B CHAKRAVORTY, SC,<br>AG (A&E)<br>SC, AG<br>SC, IRRIGATION                              |
| 9             | WP(C)/1934/2020                             | HAROMOCHAN KALITA AND 35 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                                      | MR. N G KUNDU<br>MR G DEKA<br>MR. P K R CHOUDHURY                          | GA, ASSAM<br>MR D GOGOI, SC, FOREST DEPTT.<br>SC, FINANCE DEPTT.                           |
| <b>WITH</b>   |   |   |  |  |
| 10            | WP(C)/1238/2020                             | KAMAL TALUKDAR AND 10 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS   | MR. N H BARBHUIYA<br>MS N J BEGUM  | GA, ASSAM<br>MR D GOGOI, SC, FOREST DEPTT.   |
| 11            | WP(C)/2193/2020                             | SUROVI BORA<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS  | MR A V SINGH<br>MR P R BORA<br>MR W R MEDHI                                | GA, ASSAM<br>SC, TRANSPORT(Resp.Nos. 1,2 & 3))   |
| 12            | WP(C)/2289/2020                             | G/5021942Y RIFLEMAN/GD, ARUN SHARMA<br><b>Versus</b><br>THE UNION OF INDIA 3 ORS                                    | MR. B PATHAK<br>MR. R THADANI<br>MR. V KUMAR                               | MR. K K PARASAR<br>ASSTT.S.G.I.  |
| 13            | WP(C)/3614/2020                             | TAPAN BARUA<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.   | MRS. B GOGOI<br>MR. A SARMAH   | SC, PNRD<br>GA, ASSAM  |
| <b>WITH</b>   |   |   |  |  |
| 14            | WP(C)/6725/2018                             | RAKESH SARMAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.   | MR. A KHANIKAR   | MR. N GOSWAMI<br>SC, PNRD<br>GA, ASSAM   |
| 15            | WP(C)/3618/2020                             | FARUK AHMED CHOUDHURY<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.   | MR. A Y CHOUDHURY<br>MR. MD S HOQUE<br>MR. S H SIKDAR<br>MR. T A CHOUDHURY | GA, ASSAM  |
| 16            | WP(C)/4861/2020                             | BINOD CHANDRA BORAH @ BINDU CHANDRA BORAH<br><b>Versus</b><br>THE OIL AND NATURAL GAS CORPORATION LIMITED AND 2 ORS | MS. S CHUTIA   | GA, ASSAM<br>MR K CHOUDHURY  |
| 17            | WP(C)/5373/2020                             | AMARDEEP BASFORE<br><b>Versus</b><br>GAUHATI MUNICIPAL CORPORATION AND ANR.   | MR A DASGUPTA<br>MS B DAS<br>MR. B DAS                                     | SC, GMC  |
| 18            | WP(C)/5447/2020                             | ANUP PATGIRI<br><b>Versus</b><br>THE DEPUTY SECRETARY, BRAHMAPUTRA BOARD AND 4 ORS                                  | MR. N K KALITA   | MR. S C KEYAL(SC,B BOARD)<br>MRS S BARUAH  |
| 19            | WP(C)/2859/2021                             | JAYANTA DAS<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS  | MR. K N CHOUDHURY<br>MR R SINGHA   | SC, RAILWAY  |
| <b>ORDERS</b> |   |   |  |  |
| 20            | WP(C)/1899/2014<br>FIXED                    | MRS. ANOWARA BEGUM and 8 ORS<br><b>Versus</b><br>THE UNION OF INDIA and 22 ORS                                      | MR.N ISLAM<br>MS.M BARMAN<br>MS.D GHOSH<br>MR.M ISLAM                      | MR.B K SARMA<br>MR.B SINHA<br>SC, SOCIAL WELFARE<br>ASSTT.S.G.I.                           |
| <b>WITH</b>   |   |   |  |  |
|               | I.A.(Civil)/1122/2021<br>in WP(C)/1899/2014 | ALL ASSAM SOCIAL WELFARE STATISTICAL EMPLOYEES ASSOCIATION AND 4 ORS.<br><b>Versus</b><br>ANOWARA BEGUM AND 31 ORS. | MR I AHMED<br>MD M RAHMAN  | GA, ASSAM<br>MS. D GHOSH<br>ASSTT.S.G.I.   |

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| 21 | <b>WITH</b><br>WP(C)/2635/2013                               | ALL ASSAM SUPERVISORS' ASSOCIATION<br>ICDS<br><b>Versus</b><br>THE UNION OF INDIA and 2 ORS | MR.D K MISHRA<br>MR.B PRASAD<br>MR.M SARANIA<br>MR.S U AHMED<br>MS.M GOSWAMI | MR.B K SHARMA<br>MR.R ISLAM<br>MR.K C ROYR-1<br>C.G.C.<br>MR.C K S BARUAH<br>MR.J DEKA<br>MR.B SINHA<br>ASSTT.S.G.I.<br>SC, SOCIAL WELFARE |
|    | <b>WITH</b><br>I.A./1436/2015<br><b>in</b> WP(C)/2635/2013   | NARAYAN DAS and ORS.<br><b>Versus</b><br>ALL ASSAM SUPERVISORS ASSOCIATION<br>ICDS          | MR.R ISLAM   | MR.B K SHARMA<br>MR.M SARANIA<br>SC, SOCIAL WELFARE  |
| 22 | <b>WITH</b><br>WP(C)/23/2014                                 | MRS. ANOWARA BEGUM and 4 ORS<br><b>Versus</b><br>THE UNION OF INDIA and 2 ORS               | MR.N ISLAM<br>MS.M BARMAN<br>MS.D GHOSH<br>MR.M ISLAM<br>MS.B GOGOI          | MR.B K SARMA<br>MR.B SINHA<br>ASSTT.S.G.I.<br>SC, SOCIAL WELFARE   |
| 23 | Cont.Cas(C)/209/2019   | ANDIBI NATH AND 77 ORS.<br><b>Versus</b><br>PREETI SUDAN AND 2 ORS                          | MR M H AHMED<br>MD. A. HUSSAIN   | MR. D SAIKIA<br>MR. B GOGOI<br>MR. D UPAMANYA  |
| 24 | <b>WITH</b><br>Cont.Cas(C)/86/2019                           | HALESWARI BASUMATARY AND 71 ORS.<br><b>Versus</b><br>PREETI SUDAN AND 2 ORS                 | MR M H AHMED<br>M M ZAMAN  |  |
| 25 | <b>WITH</b><br>Cont.Cas(C)/164/2019                          | HASINA KHATUN AND 18 ORS.<br><b>Versus</b><br>PREETI SUDAN AND 2 ORS.                       | MR M H AHMED<br>MD. A. HUSSAIN   | MR. S C KEYAL  |
| 26 | <b>WITH</b><br>Cont.Cas(C)/252/2019                          | PANCHAMI BALA RAY AND 71 ORS.<br><b>Versus</b><br>PREETI SUDAN AND 2 ORS.                   | MR M H AHMED<br>MD. A. HUSSAIN   | MR. D SAIKIA<br>MR. B GOGOI  |
| 27 | <b>WITH</b><br>Cont.Cas(C)/303/2019                          | SUNITY BRAHMA AND 66 ORS.<br><b>Versus</b><br>PREETI SUDAN AND 2 ORS.                       | MR M H AHMED<br>MD. A. HUSSAIN   | MR. D SAIKIA<br>MR. S C KEYAL<br>MR. B GOGOI   |
| 28 | <b>WITH</b><br>Cont.Cas(C)/333/2019                          | PADUMI BARAH AND 23 ORS.<br><b>Versus</b><br>PREETI SUDAN AND 2 ORS                         | MR M H AHMED<br>MR A HUSSAIN   |  |
| 29 | I.A.(Civil)/227/2020<br>B/O<br><b>in</b> Cont.Cas(C)/96/2019 | HEMORAM DAS<br><b>Versus</b><br>DEVOLA DEVI DAS   | MRS M D CHOWDHURY<br>MS. R K SAINI   |  |

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LEAVE NOTE OF ADVOCATES FOR 11/08/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

### [ For Wednesday, 11th August 2021 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 16

[CIVIL BENCH - IV, I & CRIMINAL MATTERS]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021  
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

| Sr.No.           | Case Number  | Main Parties   | Petitioner Advocate  | Respondent Advocate  |
|------------------|--|--|--|--|
| <b>ADMISSION</b> |  |  |  |  |
| 1                | WP(C)/2125/2015  | MD. ABDUL HASIM<br><b>Versus</b><br>THE STATE OF ASSAM AND 14 ORS                    | MR.A D CHOUDHURY<br>MR.D CHOUDHURY<br>MR.B SINHA   | GA, ASSAM  |
|                  | <b>WITH</b>  |  |  |  |
| 2                | WP(C)/1252/2015  | MD. ATIKUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 10 ORS                  | MR.A D CHOUDHURY<br>MR.D CHOUDHURY   | GA, ASSAM(R1-9)  |
|                  | <b>WITH</b>  |  |  |  |
| 3                | WP(C)/2783/2015  | MAHMAD HUSSAIN BORBHUYAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 10 ORS           | MR.A D CHOUDHURY<br>MR.D CHOUDHURY<br>MR.B SINHA   | GA, ASSAM  |
| 4                | WP(C)/2026/2016<br>B/O   | HAREKESTO BARMAN and 53 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM and 13 ORS.      | MR. H R A CHOUDHURY<br>MR. A F N U MOLLAH<br>MR. F U BORBHUIYA<br>MR. A AHMED                  | GA, ASSAM<br>MR. R BORPUJARI (SC,<br>REVENUE DEPT.)(R-2)<br>SC, FINANCE<br>SC, WATER RESOURCE<br>SC, BTC |
| 5                | WP(C)/2305/2016<br>FIXED   | PARAG BHUYAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS                        | MR.D K KOTHARI<br>MR.B DEKA<br>MR.K BHARDWAJ   | GA, ASSAM(R 1-3)   |
| 6                | WP(C)/3173/2017  | TAPAN CHANDRA RAY and ANR.<br><b>Versus</b><br>THE STATE OF ASSAM and 7 ORS.         | MR. S C BISWAS<br>MR. I HUSSAIN<br>MR. R DE<br>MS. J BORAH                                     | GA, ASSAM<br>MR. S P CHOUDHURY   |
| 7                | WP(C)/5693/2017  | KANNAKI BRAHMA BASUMATARY<br><b>Versus</b><br>INDIAN OIL CORPORATION LTD. and 4 ORS. | MR M BEZBARUAH<br>MR. H K DAS<br>MR. P K GARODIA<br>MS. S G MOMIN<br>MR. M PANDIT<br>MR. A LAL | MR. S N SARMA<br>SC, IOC<br>MR. A JAHID(R- 1-5)  |
|                  | <b>WITH</b><br>I.A.(Civil)/435/2020<br><b>in</b> WP(C)/5693/2017 | INDIAN OIL CORPORATION LTD. and 4 ORS.<br><b>Versus</b><br>KANNAKI BRAHMA BASUMATARY | MR. ABU JAHID  | MR. A LAL  |



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| 8  | WP(C)/3540/2018  | MADHUSUDAN ROY AND 5 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.                                 | MR. S K ROY<br>MRS. M M ROY                                    | GA, ASSAM   |
| 9  | WP(C)/5616/2018  | RAJENDRA DAS,<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS  | MR. K N CHOUDHURY<br>MR. J PATOWARY<br>MR D J DAS<br>MR D DEKA | GA, ASSAM   |
| 10 | <b>WITH</b><br>WP(C)/5757/2018                                   | RAJENDRA DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 14 ORS.   | K N CHOUDHURY<br>MR. D R SAIKIA<br>MR. J PATOWARY              | MR R GAUR<br>GA, ASSAM<br>MR J C GAUR<br>MS. M GAUR<br>SC, REVENUE                |
|    | <b>WITH</b><br>I.A.(Civil)/282/2020<br><b>in</b> WP(C)/5757/2018 | JAI PRAKASH GOENKA<br><b>Versus</b><br>RAJENDRA DAS   | MR J C GAUR<br>MS. M GAUR                                      | MR. J PATOWARI  |
| 11 | WP(C)/1491/2020  | M/S. BARUAH MEDICOS<br><b>Versus</b><br>GAUHATI MUNICIPAL CORPORATION AND<br>4 ORS.                         | MR. A C SARMA<br>MR. B HALDAR<br>MR G BHARADWAJ<br>MR B DEORI  | MR. T ROY<br>MS. B SARKAR<br>SC, GMC  |
| 12 | WP(C)/4543/2020<br>FIXED   | GULAB DUGAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS  | MR. S DEKA<br>MS. J BORO                                       | GA, ASSAM   |
| 13 | WP(C)/5066/2020  | NARMADA ROY<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS  | MR A CHOUDHURY<br>MR. R Deka<br>MR M BARMAN                    | GA, ASSAM<br>SC, REVENUE  |
| 14 | WP(C)/5088/2020  | ATUL BASUMATARY<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS  | MR. A CHAUDHURY<br>MR. P K DAS<br>MR. D BORA<br>MR. N MAHAJAN  | GA, ASSAM<br>ASSTT.S.G.I.   |
| 15 | WP(C)/5089/2020  | BABUL BORDOLOI<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.  | MR B KAUSHIK<br>MS D DAS                                       | GA, ASSAM   |
| 16 | WP(C)/5497/2020  | M/S APEEJAY TEA LIMITED (OWNER OF<br>M/S TALUP TEA ESTATE)<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS | MR. D SAHU<br>MR. R S MISHRA<br>MS M GOGOI                     | SC, INDUSTRIES AND<br>COMMERCE<br>ASSTT.S.G.I.                                    |
| 17 | <b>WITH</b><br>WP(C)/2115/2020                                   | M/S HOKONGURI TEA ESTATE<br><b>Versus</b><br>UNION OF INDIA AND 5 ORS.                                      | MR. D SAHU<br>MR. R S MISHRA<br>MS M GOGOI                     | SC, INDUSTRIES AND<br>COMMERCE<br>ASSTT.S.G.I.                                    |
| 18 | <b>WITH</b><br>WP(C)/3055/2020                                   | M/S. PENGAREE TEA ESTATE<br><b>Versus</b><br>UNION OF INDIA AND 5 ORS.                                      | MR. D SAHU<br>MR. R S MISHRA<br>MS M GOGOI                     | MR A KALITA<br>MR. K GOGOI, CGC<br>SC, INDUSTRIES AND<br>COMMERCE<br>ASSTT.S.G.I. |
| 19 | <b>WITH</b><br>WP(C)/4069/2020                                   | M/S. SEAJULI TEA ESTATE<br><b>Versus</b><br>UNION OF INDIA AND 5 ORS.                                       | MR. D SAHU<br>MR. R S MISHRA<br>MS M GOGOI                     | MR. A K DUTTA<br>SC, INDUSTRIES AND<br>COMMERCE<br>ASSTT.S.G.I.                   |
| 20 | <b>WITH</b><br>WP(C)/4149/2020                                   | RENU BAMALWA<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS.  | MS. P S CHAKRABORTY<br>MS S SHARMA                             | SC, INCOME TAX  |
| 21 | <b>WITH</b><br>WP(C)/4168/2020                                   | M/S. KOILAMARI TEA ESTATE<br><b>Versus</b><br>UNION OF INDIA AND 5 ORS.                                     | MR. D SAHU<br>MR. R S MISHRA<br>MS M GOGOI                     | MR. A K DUTTA<br>ASSTT.S.G.I.<br>SC, INDUSTRIES                                   |
| 22 | <b>WITH</b><br>WP(C)/4234/2020                                   | MADANLAL BAMALWA<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS.  | MS. P S CHAKRABORTY<br>MS S SHARMA                             | SC, INCOME TAX  |

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| 23            | <b>WITH</b><br>WP(C)/5115/2020                  | M/S. MAJULIGHAR TEA ESTATE<br><b>Versus</b><br>UNION OF INDIA AND 5 ORS.   | MR. D SAHU<br>MR. R S MISHRA<br>MS. M K GOGOI        | SC, INDUSTRIES AND<br>COMMERCE<br>ASSTT.S.G.I.                                 |
| 24            | <b>WITH</b><br>WP(C)/5533/2020                  | M/S APEEJAY TEA LIMITED (OWNER OF<br>HAPJAN TEA ESTATE)<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS                               | MR. D SAHU<br>MR. R S MISHRA<br>MS M GOGOI           | MS J SARMAH<br>SC, INDUSTRIES AND<br>COMMERCE<br>ASSTT.S.G.I.                  |
| 25            | <b>WITH</b><br>WP(C)/5595/2020                  | M/S APEEJAY TEA LIMITED (OWNER OF<br>M/S NAPUK TEA ESTATE)<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS                            | MR. D SAHU<br>MR. R S MISHRA<br>MS M GOGOI           | MS J SARMAH<br>SC, INDUSTRIES AND<br>COMMERCE<br>ASSTT.S.G.I.                  |
| 26            | WP(C)/278/2021                                  | BICITRA HOJAI<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS   | MR. N SARKAR<br>MR P K BASU<br>MR N M DEKA           | SC, PWD<br>SC, DIMA HASAO<br>SC, N C HILLS                                     |
| 27            | WP(C)/284/2021                                  | MONTAZ ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS  | MR R SINGHA  | GA, ASSAM<br>SC, FINANCE<br>SC, PWD  |
| 28            | WP(C)/319/2021                                  | SATRADHIKAR GAHAN CHANDRA<br>GOSWAMI SOWARANI UDDYAN ARU<br>KALA KRISTI BIKASH KENDRA<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS | MR. B D DEKA<br>MR. M DAS<br>N CHAUDHURY             | GA, ASSAM<br>MR. P SARMAH<br>MR. B CHAKRAVARTY<br>MR. S UPADHAY<br>SC. REVENUE |
| 29            | WP(C)/324/2021<br>B/O                           | RANJIT BISWAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 14 ORS.   | MR. JUNM LASKAR<br>MR. P N GOSWAMI<br>MR. K P PATHAK | GA, ASSAM<br>SC, WPT AND BC  |
| 30            | WP(C)/1065/2021<br>CAVT. NO.01532/021,<br>FIXED | JIABUR RAHMAN LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS  | MR. M KHAN<br>MR. J RAHMAN<br>MR R ISLAM             | SC, CO OP<br>MR M J QUADIR<br>MR. K MIRA<br>MR S S ISLAM<br>FOR CAVEATOR       |
| 31            | WP(C)/2981/2021<br>FIXED                        | SIRIN RUKSANA BEGUM CHOUDHURY<br>AND ANR.<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS.  | MR. P K GARODIA<br>MR D SARMA                        | SC, DRI  |
| <b>ORDERS</b> |   |  |  |  |
| 32            | Cont.Cas(C)/604/2019<br>B/O                     | GULGULIA TRADE PVT. LTD. AND ANR.<br><b>Versus</b><br>SIDDHARTH SINGH AND ANR.   | MR D KHAN  | MR. P N GOSWAMI<br>MR. R R Gogoi   |
| 33            | WP(C)/1384/2020<br>FIXED                        | CENTRAL ADMINISTRATIVE TRIBUNAL<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.  | MR. A DHAR   | GA, ASSAM<br>MR. A K DAS<br>MR. M J GOGOI<br>SC, REVENUE                       |

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LEAVE NOTE OF ADVOCATES FOR 11/08/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021